

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

EASTERN ZONE BENCH AT KOLKATA

MEMORANDUM OF APPLICATION

Miscellaneous Application No. 29/2024/EZ

In

Original Application No. 125/2022/EZ

Sri Himangshu Nath

... Applicant(s)

Versus

**Central Pollution Control Board
& Ors.**

....Respondent(s)

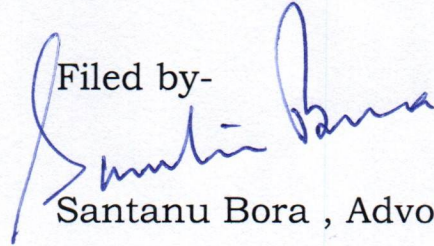
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Bini Kotala
Chief Secretary
Govt. of Assam

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Filed by-



Santanu Bora , Advocate

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Ph. No. 9864176825


Chief Secretary
Govt of Assam

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH AT KOLKATA
MEMORANDUM OF APPLICATION
Original Application No. 125/2022/EZ

Thugh-
Santam
29/8/24 Advocate

IN THE MATTER OF:

Sri Himangshu Nath

... Applicant(s)

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& Ors.

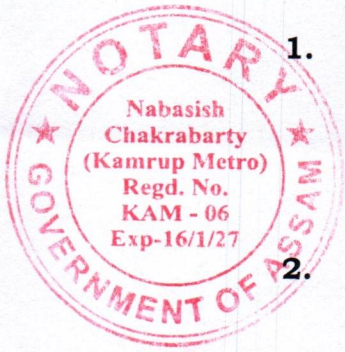
....Respondent(s)

Hand by -
Ravi Kota
Chief Secretary
Govt of Assam

COMPLIANCE AFFIDAVIT ON BEHALF OF GOVT.
OF ASSAM

I, Dr. Ravi Kota, IAS son of late Kota Appoji, aged about 58
yaers presently the Chief Secretary, to the Government of
Assam, do hereby solemnly affirm and state as follows:

1. That the answering deponent being the Chief Secretary, to
the Government of Assam, is competent to swear this
instant affidavit on behalf of the State of Assam.
2. That the answering deponent humbly states that, the
instant affidavit is being filed pursuant to the Hon'ble
Tribunal order dated 25.07.2024 passed in MA No.
29/2024/EZ in connection with OA No. 125/ 2022/EZ.
3. That the answering deponent humbly states that, as per
direction of the Hon'ble Tribunal vide order dated
08/02/2023 in OA 125/2022/EZ, the Committee was
constituted vide Notification No.ECF.265696/264 dated
03.03.2023 comprising the following:



NABASISH CHAKRABARTY
NOTARY Govt. of Assam
Regd. No. KAM - 06
Panbazer, Guwahati - 781001

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- (a) The Chief Secretary, to the Government of Assam
- (b) The Commissioner & Secretary, DoHUA
- (c) The Special Commissioner & Secretary, PWD(Roads),
Govt of Assam
- (d) The Commissioner, Guwahati Municipal Corporation,
(e) CEO Guwahati GMDA,
- (f) The Commissioner, Industries and Commerce
Department, Government of Assam,
- (g) The Regional Officer, National Highway Authority of
India
- (h) Member Secretary, Pollution Control Board, Assam.

Biswota
Chief Secretary
Govt of Assam

A copy of the Notification dated
03.03.2023 is annexed as **Annexure-I**

4. That the answering deponent states that, the 1st Review Meeting of the Committee was held on 03.04.2023 under the Chairmanship of the then Additional Chief Secretary.

A copy of the minutes of 1st Review meeting is annexed herewith as
ANNEXURE- II.

5. That the answering deponent states that, the State Level Steering Committee meeting to review the progress of the National Clean Air Programme (NCAP) held on regular basis.

A copies of the minutes of the review meetings are annexed as **ANNEXURE III**

6. That the answering deponent states that, all the stakeholding departments have taken various actions in compliance to the order dated 08.02.2023 of the Hon'ble

29 AUG 2024



Tribunal. The action taken reports of various departments are as follows:

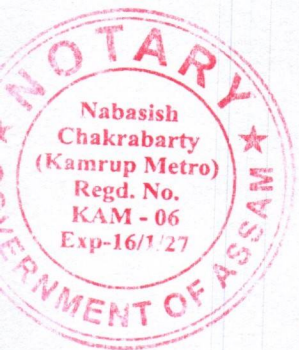
A. Pollution Control Board, Assam (PCBA)

In implementation of the resolution taken in the Review Meeting dated 03.04.2023, Pollution Control Board, Assam prepared a matrix of responsibilities of the stake holder departments and circulated vide letter no. PCBA/LGL-142/2022/NGT (EZ)/76/163 dated 17.04.2023 to all the stake holders.

PCBA monitors the real time air quality in Guwahati with the help of Continuous Ambient Air Quality Monitoring Stations (CAAQMS) installed at 04 locations – one each in 1) Railway Colony, Bamunimaidan, 2) Panbazar, 3) Lokapriyo Gopinath Bordoloi International (LGBI) Airport and 4) Indian Institute of Technology (IIT), Guwahati. Besides these, the air quality in the city is also monitored through 10 nos. of Manual Ambient Air Quality Monitoring Stations (MAAQMS) located in the city. Besides the strengthening of the air quality monitoring network of the city, Pollution Control Board, Assam (PCBA) has also collaborated with IIT, Guwahati for the Source Apportionment, Emission Inventory and Carrying Capacity (SA, EI & CC) study for all the 05 NACs of Assam including Guwahati. The source apportionment study report will be submitted by IIT, Guwahati in the month of September, 2024 as informed via email dated 19.08.2024. Apart from the above mentioned activities, PCBA have carried extensive mass awareness programmes through print and digital media as well as public meetings, cleanliness drives, plantation drives etc time to time. Further PCBA has also started publishing the air quality index (AQI) data every day in five local newspapers in 3 languages (English, Assamese, Bangali) namely- The Assam Tribune, Axomiya Pratidin, Niyomiya Barta, Dainik Axom and Dainik Jugasankha.

Bani Kola

Chief Secretary
Govt of Assam



www
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NOTARY Govt of Assam
Regd. No. KAM-06
Panbazar, Guwahati - 781001

29 AUG 2024

The Monthly Average Air Quality Data from the Continuous Ambient Air Quality Monitoring Stations and copy of the email dated 19.08.24 are annexed as **ANNEXURE IV** and **Annexure IV-A** respectively.

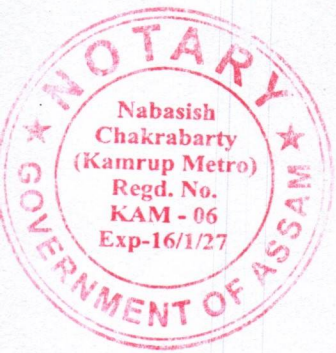
Ban Kota
Chief Secretary
Govt. of Assam

B. Guwahati Municipal Corporation. (GMC)

Guwahati city was identified as one of the 131 non-attainment cities (NACs) under National Clean Air Programme (NCAP) with poor air quality. The Guwahati Municipal Corporation (GMC) is the nodal agency for implementation of mandates and undertaking of activities under NCAP for abatement of air pollution in the city.

The Guwahati Municipal Corporation in compliance with the approved City Action Plan for Guwahati has undertaken series of actions to combat air pollution. The major activities may be divided under the following heads:

- i. Immediate lifting of solid waste generated from desilting and cleaning of municipal drains for its disposal.
 - a) 6 Skid steer loader (SSL), 6 back hoe loader and 12 dumpers were procured and deployed for immediate removal of the desilted materials generated during cleaning of the 143 municipal drains of the city.
 - b) 120 e-tricycles were procured and deployed in 60 wards of the city for collection of wastes generated from households, desilting of drains, etc.
 - c) 60 E-LCVs with FCS were procured to strengthen the waste collection system within the city



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29 AUG 2024

- ii. Regular cleaning of street surfaces and spraying of water to suppress dust and 6 (Six) water sprinklers were procured and deployed across the city to stop dust re-suspension and keep the spiking air-quality index in check.
- iii. Removing road dust/silt regularly for which 4 (four) Self-propelled Road Sweeping Machine were procured and the same have been deployed for deep cleaning of all the major roads of the city.

Sanjita
Chief Secretary
Govt. of Assam

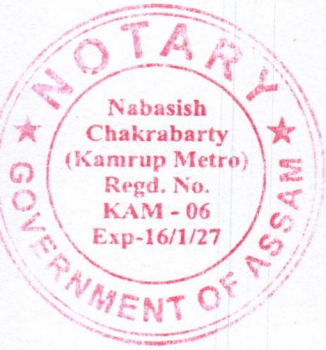
Additionally several other initiatives have been taken to combat air pollution in Guwahati city under convergence with other schemes such as construction of a bio-methanation plant at Chatribari, a compost cum RDF plant at Belortol, biomining of legacy waste at West Boragaon, four material recovery facilities at Adabari, Old Jail, Mathgaria and Purabi Diary and also construction of roads and drains, setting up of RRR centres etc. are some of the other activities that have been carried out by Guwahati Municipal Corporation from time to time.

Photographs of activities taken by GMC are annexed as **ANNEXURE IV**

C. Public Works(Road) Department(PWRD)

ATR of PWRD, Assam as per responsibility matrix

Stake Holders in O.A.	Point of Action	Action to be Taken	Present status of action taken
125/2022/ EZ			



Sanjita
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Regd. No. KAM - 06
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Public Works Roads Department	Construction of flyovers across Guwahati City, i.e., at R.G. Baruah (Zoo) Road, Maligaon- Kamakhya Road, Sarabbhatti Road	The Hon'ble NGT directed the State Respondent s to complete the aforesaid projects by 31.12.2023 . Detail Progress Report by APWD(R)	All the three flyovers have been completed and opened to traffic. Dates of completion of the flyovers are: R.G. Baruah Road – 19.10.2023 Maligaonflyover – 30.08.2023 Sarabbhatti flyover – 31.12.2022
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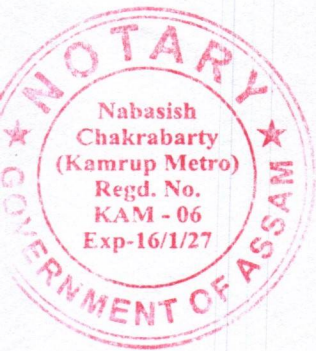
Bir Kota
Chief Secretary
Govt. of Assam

The copy of the detail report of Public Works Roads Department dated 28-08-2024 of is annexed as **ANNEXURE V**

D. National Highway Authority of India (NHAI)

The NHAI has informed that the 6 lane Guwahati bypass projet was scheduled to be completed on 29.08.2024. However, the project was completed on 20.03.2024 i.e. well ahead of the scheduled completion. status of completion.

A copy of the detail report of NHAI dated 28-08-2024 of is annexed as **ANNEXURE VI**



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Panbazer, Guwahati - 781001

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E. Transport Department

Action taken by Department of Transport, Government of Assam. That 100 CNG and 200 Electric buses are running in Guwahati. 2% motor vehicle tax subvention for electric vehicles to increase EV penetration, besides waiving off the registration fee and permit requirement waived off for passenger electric vehicles. That Assam is the first State in the country to formulate a comprehensive Vehicle Scrappage policy in order to develop a Circular economy framework in the field of End of Life Vehicle management as well as to prevent environmental pollution caused by old and unfit vehicles. 4700 vehicles have been scrapped so far.

B. K. D.
Chief Secretary
Govt. of Assam

To encourage and incentivize people to voluntarily hand over their old polluting vehicles to RVSF, Registration tax concession are provided for registration of new vehicle against submission of "Certificate of Deposit".

That four(4) RVSF have been established since formulation of the policy, Two(2) of them are operational and another two(2) to shall be commissioned shortly.

Four RSVFs have been already established in the State

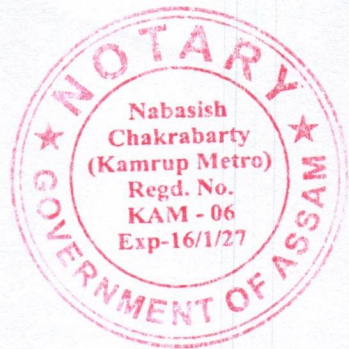
- 1) M/s K.D Ecosystems, Rangia, Kamrup(R)
- 2) M/s Mahindra MSTC Recycling Ltd., Kamrup(R)
- 3) M/s Axom Platinum Scrappers Ltd., Kamrup (R)
- 4) M/s. Scrapping Avenue, Tinsukia.

Status of Automated Testing Station (ATS) in the State of Assam:-

That fitness testing of all transport vehicles shall be mandatorily done only through Automated Testing Station (ATS) in accordance with GSR 272(E), Dtd. 05.04.2022 notified by the MoRTH, GoI.

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NOTARY Govt. of Assam
Regd No. KAM - 06
Panbazar, Guwahati - 781001

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That in addition, as per Clause 5(i) of the Vehicle Scrapping Policy of Assam 2022, fitness testing shall be made mandatory for all Non-Transport vehicles after 15 years to be done only at ATS. Those Non-transport vehicles not passing the fitness test shall be handed over to RVSF for scrapping.

That Fitness testing shall be mandatorily be done only through an Automated Testing Stations (ATS). Vehicles not passing the Fitness test or not granted a certificate of fitness by the ATS shall be handed over to the RVSF for scrapping.

That the State of Assam has taken a lead in establishing a network of ATS covering across the State.

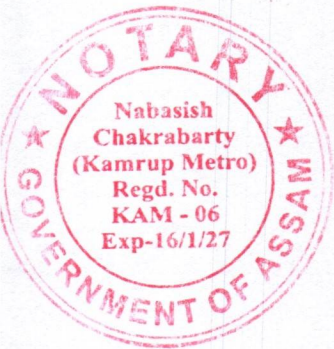
- a) The National Automotive Testing R&D Infrastructure Project (NATRiP) , Under Ministry of Heavy Industries And Public Enterprises, GoI set up the National Institute for Automotive Inspection maintenance and Training (NIAIMT) Cachar dist. at Silchar, which includes a Inspection and Maintenance Station. The State Govt. has made it mandatory the fitness testing of all the vehicles of the region at this centre.
- b) Govt. of Assam is setting up one ATS at in Guwahati, Assam with the financial assistance from MoRTH.
- c) One ATS has been set up at Kendukona, Kamrup (R) in Assam.

The State Govt. has already issued Notification dtd. 13.05.2024 regarding mandatory testing of vehicles registered in Kamrup district for generating fitness certificate at the ATS located at Kendukona, Kamrup (R).

- d) The Govt. of Assam has initiated steps for setting up of Four ATS in PPP mode at Dibrugarh, Jorhat, Biswanath and Bongaigaon districts in order to cater to the need of the entire State.

Signature

Chief Secretary
Government Assam



7. That the statements made in paragraph 1 and 2 of this affidavit are true to my knowledge and belief, those made in paragraph 3,4,5 and 6 are matters of records, which I believe to be true and rest are my humble submission before this Hon'ble Tribunal.

And I sign this affidavit on this the 29th day of August y 2024 at Guwahati.

Bani Kola

DEPONENT

*Chief Secretary
Govt. of Assam*

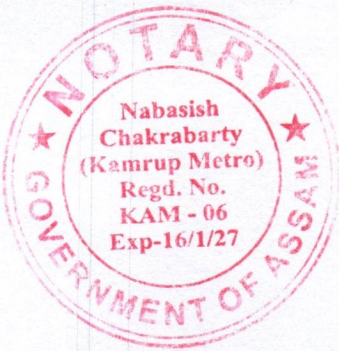
Identified by me:

Nabasish Chakrabarty
Advocate

**SOLEMNLY AFFIRMED and
declared before me by the
Deponent on being identified
by learned Advocate**

Nabasish

NABASISH CHAKRABARTY
NOTARY Govt. of Assam
Regd. No. KAM - 06
Panbazer, Guwahati - 781001



29 AUG 2024

ORDERS BY THE GOVERNOR
NOTIFICATION

-10-

Dated Dispur, the 3rd March, 2023


No.ECF. 265696/264: In pursuance of the Hon'ble Green Tribunal, Eastern Zone Bench order dated 08.02.2023 in OA No.125/2022/EZ in the matter Sri Himangshu Nath Vs Central Pollution Control Board and 5 others, the Governor of Assam is pleased to constitute a Committee with the following members:

1. Chief Secretary, Assam	Chairman
2. Commissioner and Secretary, DoHUA	Member
3. Special Commissioner & Secretary, PWD (Roads), Government of Assam	Member
4. Commissioner, Guwahati Municipal Corporation	Member
5. Chief Executive Officer, GMDA, Guwahati	Member
6. Commissioner, Industries, Commerce	Member
7. Regional Officer, National Highway Authority of India	Member
8. Member Secretary, Pollution Control Board, Assam	Member Convenor

Terms of reference :

1. The said Committee shall regularly monitor the completion of all the works/projects as stated in the affidavits of the Guwahati Municipal Corporation and Government of Assam and shall also regularly monitor the Air Quality in the city of Guwahati as well as in the other cities of Assam to ensure that the Air Quality is as per the National Air Quality Index norms.
2. The Committee shall meet regularly for reviewing the Action Plan and completion of Projects from time to time.

By order & in the name of the Governor of Assam



Addl. Chief Secretary to the Govt. of Assam
Environment & Forest Department.

Memo No.ECF.265696/264-A

Dated Dispur, the 3rd March, 2023

Copy to :

1. The Secretary (Coordination) to the Chief Secretary. Assam .
2. The Commissioner & Secretary to the Govt. of Assam, DoHUA, Dispur.
3. The Commissioner and Secretary, PWD (Road), Government of Assam, Dispur.
4. The Commissioner, GMC, G.M.C.H. Road, Bhangagarh, Guwahati-781005
5. The CEO, GMDA, G.M.C.H. Road, Bhangagarh, Guwahati-781005
6. The Commissioner, Industries, Commerce Department, UdyogBhawan, Guwahati-21.
7. The Regional Officer, National Highway Authority of India, Sarumotora, Dispur, Guwahati.
8. The P.S. to Addl. Chief Secretary to the Govt. of Assam, E&F Department.
9. The Chairman, Pollution Control Board, Assam, Bamunimaidam Guwahati - 21
10. The Director, Govt. Press, Assam, Bamunimaidum, Guwahati-21 for printing in the Assam Gazette.

By order etc.,

**Signed by Indreswar
Kalita**

Date: 01-04-2023 17:37:11
Secretary to the Govt. of Assam
Environment & Forest Department

Certified to be true copy
Amulika
Advocate

Minutes of the 1st meeting held at the Conference hall of the Additional Chief Secretary to the Government of Assam, Environment and Forest Department in compliance of the order of the NGT (EZ) dated 08-02-2023 in the matter of Himangshu Nath VS CPCB and ORS in O.A no 125/2022

The following members of the Hon'ble constituted committee were present at the meeting which took place on the 03-04-2023 at 3.30 pm.

1. Sri R.S. Prasad, IAS, Additional Chief Secretary to the Government of Assam, Environment and Forest Department
2. Smti Kavitha Padmanabhan, IAS, Commissioner cum Secretary to the Government of Assam, Department of Housing and Urban Affairs.
3. Sri K. J. Hilaly, ACS, Chief Executive Officer, Guwahati Metropolitan Development Authority.
4. Sri Megha Nidhi Dahal, IAS, Commissioner, Guwahati Municipal Corporation.
5. Sri Indreswar Kalita, Secretary to the Government of Assam, Environment and Forest.
6. Dr. Shantanu Kumar Dutta, Member Secretary, Pollution Control Board, Assam.
7. Sri Debajit Bhuyan APWD (Road) , Special secretary to the Government of Assam

The meeting was chaired by Sri R.S. Prasad, IAS, Additional Chief Secretary. Member Secretary, Pollution Control Board, Assam made a detail presentation on the order of the Hon'ble NGT dated 8th February 2023 about requirement towards compliance by various stake holding department in view of the said order.

The issues reflected in the Hon'ble NGT order dtd. 08-02-2023, has been discussed in details in the meeting. The Addl. CS advised the stake holding deptts. to expedite take necessary action for compliance of the NGT's directions by completing its proposed projects as mentioned in their respective affidavits before the Hon'ble NGT with the aim of minimising Air Pollution in the City of Guwahati as well as other cities of Assam.

- On implementation of NCAP activities, the Commissioner, GMC mentioned that no official communication had been received from MoEF&CC regarding the discussion of the Review Meeting held on 23rd February, 2023 under NCAP w.r.t. purchasing of monitoring vehicles (6 no.s of Executor & 12 no.s of Dumper of 8.5 CuM capacity). In this regard, the Addl Chief Secretary advised PCBA to send an official communication to GMC.
- The Special Secretary to the Govt. of Assam, APWD informed about the time frame to complete the Flyover in the Maligaon area and Zoo Road area by 31/12/2023.
- The Chairperson advised GMDA/GMC to cover the building construction sites and to implement water sprinkling for dust suppression.
- The Chairperson also advised that other departments may also be co-opted as members of the present committee, if any action from such department can help in controlling air pollution of the city as well as of the state.
- The Chairperson directed PCBA to prepare a matrix based on the NGT order dtd. 08/02/2023 and circulate it to all the concerned stake holding departments requesting them to submit progress report/compliance report on various activities as has been proposed already by each department.
- The affidavit to be submitted by Govt. of Assam based on the action taken report which shall be submitted by the stake holding departments by 15.01.2024.

The meeting ended with a vote of thanks form the chair.

Certified to be true copy
Smti Kavitha Padmanabhan
Advocate

03/04/23

MINUTES OF STATE LEVEL STEERING COMMITTEE MEETING HELD ON 06-02-2023 AT THE CONFERENCE HALL OF THE ADDITIONAL CHIEF SECRETARY, ENVIRONMENT & FOREST DEPARTMENT, D BLOCK, JANATA BHAWAN

The list of participants is annexed at Annexure I.

Shri Ravi Shankar Prasad, IAS, Additional Chief Secretary to the Govt. of Assam, Environment & Forest Department, chaired the meeting.

At the very beginning, the Chairperson asked about the pending actions to be completed by the cities under NCAP.

The Consultant, NCAP made a power point presentation on the activities to be completed by the cities in the FY 2022-23 and briefed about the fund scenario prevailing under NCAP.

- The Commissioner, Guwahati Municipal Corporation (GMC) described about the activities that are proposed by GMC under the NCAP fund received for the FY 2022-23. He also mentioned that the Annual Action Plan for FY 2022-23 has not been submitted by GMC due to non-receipt of status report from the stakeholding departments.
- Dr. Arup Kumar Misra, Chairman, PCBA mentioned about the non-covering of garbage carrying trucks as well as the construction material carrying trucks which contribute to dust pollution in Guwahati city and requested the Commissioner, GMC to take necessary steps for the same.
- The Executive Officer, Nalbari Municipal Board showed the approved Plan formulated for the utilisation of NCAP fund received for the FY 2022-23. She mentioned that the pollution in Nalbari town is mainly from the road dust and construction dust. While issuing no objection certificate (NOC) for construction activities in Nalbari town, mandatory condition of covering of construction area with Green net will be incorporated in the NOC.
- The Executive Officer, Nagaon Municipal Board mentioned about the list of activities that are proposed under NCAP fund in FY 2022-23. He mentioned that for lifting of the construction and demolition waste from the roadside one vehicle shall be procured

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[Signature]
Advocate

ENF-22011/7/2022-ENV./FOREST-Environment & Forest

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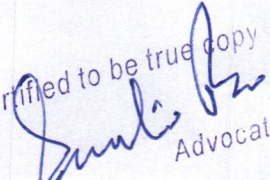
1/120764/2023

from NCAP fund. The Chairperson asked him to penalise the builders for dumping of C&D waste in the roadside.

- The Executive Officer, Sivasagar Municipal Board described about the activities that are being carried out under NCAP and also mentioned about the activities that are proposed under NCAP fund in FY 2022-23. He mentioned about the formation of Municipal Task Force for strict compliance of NCAP activities in Sivasagar town.
- The Executive Officer, Silchar Municipal Board briefed about the activities to be carried out by using NCAP fund in FY 2022-23. The Silchar Municipal Board has proposed for procurement of 1water sprinkling vehicle and mentioned operation and maintenance cost for 5 years. In this, Chairman, PCBA mentioned that O&M should only be for a period of 1 year to be covered. The Executive Officer, SMB also mentioned that there is lack of cooperation from the stakeholding departments. In this, the Chairperson asked to conduct regular meetings of District Level Monitoring Committee or to discuss the NCAP matters in the DDC Meetings.
- Shri K.J Hilaly, CEO, GMDA asked about the measures/steps that can be taken when there is an increase in Air Quality Index. In this, the Chairperson mentioned about the Graded Response Action Plan (GRAP) and asked Pollution Control Board, Assam to formulate a framework to address the issue.
- Shri Manoj Saikia, Nodal Officer, PCBA mentioned about the irregularity of holding District Level Monitoring Committee Meetings in Guwahati City.

After a detail discussion on the physical and financial progress of the implementation of city action plan under NCAP following suggestions have been made from the Chairperson:

- 1) While implementing the city action plan, the implementing agencies should focus on the end goal of the NCAP i.e 20-30% reduction of the particulate matter from the base year 2017.
- 2) Pollution Control Board, Assam is asked to organise a Workshop on "Mission Life" within a month with the participants within and outside of the state.
- 3) SOP is to be developed by PCBA on measures/steps that can be taken when there is an increase in Air Quality Index.

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Advocate

ENF-22011/7/2022-ENV./FOREST-Environment & Forest

-14- (1/21)

1/120764/2023

- 4) Regular District Level Monitoring Committee Meeting is to be conducted by the cities and in the DDC meeting the NCAP should also be included.
- 5) The next Steering Committee Meeting is to be conducted in the month of March.

The meeting ended with a vote of thanks to the Chair.

Signed by Ravi Shankar Prasad
Date: 10-02-2023 17:46:09

Additional Chief Secretary to the Government of Assam
Environment and Forest Department

Memo ECF No.241512/633-A,

Dated Dispur, the 8th February, 2023

Copy forwarded for information and necessary action.

1. The Addl. Chief Secretary to the Govt. of Assam, Agriculture Department, Dispur, Guwahati-06
2. The Principal Secretary to the Govt. of Assam, Department of Housing and Urban Affairs, Dispur, Guwahati-06
3. The Commissioner & Spl. Secretary to the Govt. of Assam, (P.W.D, Roads & Bldg.), Department, Dispur, Guwahati-06
4. The Secretary to the Govt. of Assam, Transport Department, Dispur, Guwahati-06
5. The Secretary to the Govt. of Assam, Industries, Commerce & Public Enterprise Department Dispur, Guwahati-06
6. The Director, Indian Institute of Technology, Assam, Guwahati-39.
7. The Director, North Eastern Regional Centre, The Energy and Resources Institute (TERI) Chachal, Hengrabari, Express Highway, Guwahati-36
8. The Commissioner, Guwahati Muniipal Corporation, Panbazar, Guwahati -781001
9. The Deputy Commissioner, Kamrup(M)/Nalbari/ Nagaon/ Sivsagar/ Silchar.
10. The Executive Officer, Nalbari Municipal Board, Nalbari-781335
11. The Executive Officer, Nagaon Municipal Board, Christianpatty, Nagaon- 782001

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Smiti
Advocate

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-15

12/120764/2023

12. The Executive Officer, Sivsagar Municipal Board, AT Road, Near Dikhow Bridge, Sivsagar - 785640
13. The Executive Officer, Silchar Municipal Board, Sadar Ghat, Silchar, Assam 788001
14. The Member Secretary/Chairman, Pollution Control Board, Assam, Bamunimaidum, Guwahati-21
15. The P.S. to Addl. Chief Secretary, Environment and Forest Department for kind appraisal of Addl. Chief Secretary.

By Orders etc.,

Secretary to the Government of Assam
Environment and Forest Department

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Sanku
Advocate

MINUTES OF STATE LEVEL STEERING COMMITTEE MEETING HELD ON 06-07-2023 AT 3.30 P.M. AT THE CONFERENCE HALL OF THE ADDITIONAL CHIEF SECRETARY, ENVIRONMENT & FOREST DEPARTMENT, D BLOCK, JANATA BHAWAN

The list of participants is annexed at Annexure I

Shri Ravi Shankar Prasad, IAS, Additional Chief Secretary to the Govt. of Assam, Environment & Forest Department, chaired the meeting.

Dr. Shantanu Kumar Dutta, Member Secretary, Pollution Control Board Assam (PCBA) briefly described about the agenda of the meeting and the pending works to be completed by concerned departments.

Dr. Jyotilima Saikia, Consultant, NCAP, CPCB made a power point presentation on the agenda points viz. Financial Status of the fund under NCAP; Setting up of Project Management Unit (PMU) under NCAP, Status of the Revised Station Action Plan, Establishment of Registered Vehicle Scrapping Facility /RVSF) and Automatic Testing Stations (ATS) in the five non-attainment cities of Assam under NCAP.

Shri. Aditya Vikram Yadav Deputy, IAS Deputy Commissioner, Sivasagar and official representatives of the five NACs gave a detailed city wise financial status pertaining to their respective districts as under :

Deputy Commissioner, Sivasagar informed that only 7% of the fund has been utilised till date for salary of the Municipal Task Force for strict compliance of NCAP.

Shri Suhel Yasir, ACS Assistant Commissioner, Guwahati Municipal Corporation (GMC) informed that GMC has committed liabilities of Rs 11.15 Crs out of Rs 20.85 (53.4%) and for this amount GMC will submit the Utilisation Certificate (UC) within 31st July 2023.

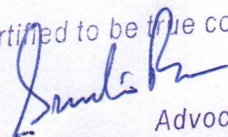
Ms Chayanika Thakuria, ACS ADC Nalbari informed that out of Rs 51 Lakhs, Rs 14 Lakhs (28%) has been utilised by Nalbari Municipal Board (NMB) till date. NMB will utilise the unspent amount for construction of approach road at ward no-15 under Nalbari MB and for plantation activity and within 31st July NMB will be able to submit UC of 75% .

Ms Phyllis V L Hmunsiami Hrangchal, ACS ADC Nagaon mentioned that Rs 82 Lakhs has already been utilised by Nagaon Municipal Board out of Rs 1.5 Crs (55%). The remaining amount shall be utilised for repairing of pot holes in 31 nos. of Road in Nagaon town; Tree Plantation (1478 nos.) and for Capacity Building and Public Outreach (CBPO) programmes.

Yubaraj Barthakur, ACS, ADC, Silchar described on the financial status of the Silchar city that Rs 44 Lakhs (86%) out of Rs 51 Lakhs has been utilised by Silchar Municipal Board for procurement of 1 Water Sprinkler and for IEC activities.

Shri Subrata Roy Bardhan, ACS, Secretary to the Govt. of Assam, Agriculture Department suggested that earth auger for plantation increases the survival rate of the plants. Earth auger is used in agriculture purpose for digging holes in the soil and is much easier to dig soil with this machine and the process takes less time.

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1/2330/2023 Dr. Shantanu Dutta, Member Secretary, PCBA informed that as per Central Pollution Control Board's observation on the State Action Plan, the concerned stakeholding departments (Transport, PWD-R, DoHUA, and Industries & Commerce) have submitted the updated report. Based on the reports, the revision of the State Action Plan has been completed. PCBA shall submit the revised SAP to CPCB with a copy to Environment & Forest Department within 15th July 2023.

Member Secretary, PCBA placed a proposal to procure two (2) Road Sweeping Machines to be donated to Guwahati Municipal Corporation, Silchar Municipal Board (one each) by utilising the fund available of FY 2020-21 under NCAP.

Shri Rubul Talukdar, Joint Commissioner, Transport Department will share the present status of the RVSF and ATS in the State of Assam particularly in the NACs.

After a detail discussion on the agenda points and issues related to NCAP following directions have been made from the Chair:

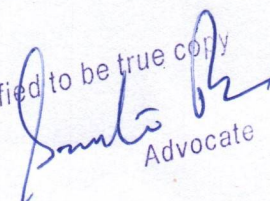
- 1) All the five non-attainment cities must expedite the utilisation of the remaining amount at the earliest and to submit the utilisation certificate to PCBA within 31st July 2023.
- 2) Regarding the establishment of the PMU, PCBA to submit additional proposal to CPCB to provide individual consultants each in Sivasagar, Silchar and Nagaon as the distance of these cities are very far from each other.
- 3) While implementing the city action plan, the implementing agencies should focus on the end goal of the NCAP i.e 20-30% reduction of the particulate matter from the base year.
- 4) PCBA shall donate Road Sweeping Machine one each to Guwahati and Silchar city from leftover NCAP fund of the FY 2020-21.
- 5) PCBA shall submit the revised State Action Plan to CPCB/MoEF&CC immediately with a copy to the Department of Environment & Forest, Govt. of Assam.
- 6) Transport Department to share the present status of the RVSF and ATS with PCBA to incorporate the same in the revised SAP.

The meeting ended with a vote of thanks to the Chair.

Signed by Ravi Shankar Prasad

Date: 28-07-2023 11:09:33

Addl. Chief Secretary to the Govt. of Assam
Environment and Forest Department

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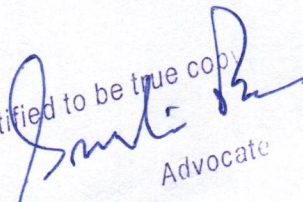
Memo No.ECF No.244360/60

Dated Dispur, the 15th July,2023

Copy forwarded for information and necessary action.

1. The Addl. Chief Secretary to the Govt. of Assam, Environment & Forest Department, Dispur, Guwahati-06
2. The Commissioner & Secretary to the Govt. of Assam, Department of Housing and Urban Affairs, Dispur, Guwahati-06
3. The Commissioner & Secretary to the Govt. of Assam, Environment & Forest Department Dispur, Guwahati-06
4. The Commissioner & Spl. Secretary to the Govt. of Assam, (P.W.D, Roads & Bldg.), Department, Dispur, Guwahati-06
5. The Secretary to the Govt. of Assam, Transport Department, Dispur, Guwahati-06
6. The Secretary to the Govt. of Assam, Agriculture Department Dispur, Guwahati-06
7. The Deputy Commisisoner, Kamrup(M)/Nalbari/Nagaon/Sibasagar/Silchar
8. The Director, Indian Institute of Technology, Assam, Guwahati-39.
9. The Director, North Eastern Regional Centre, The Energy and Resources Institute (TERI) Chachal, Hengrabari, Express Highway, Guwahati-36
10. The Member Secretary, Pollution Control Board, Assam, Bamunimaidum, Guwahati-21
11. The P.A. to Secretary, Environment and Forest Department.

By order etc.,

Secretary to the Govt. of Assam
Environment and Forest DepartmentCertified to be true copy

Advocate

MINUTES OF STATE LEVEL STEERING COMMITTEE MEETING HELD ON 10-04-2023 UNDER THE CHAIRMANSHIP OF ADDITIONAL CHIEF SECRETARY, ENVIRONMENT & FOREST DEPARTMENT AT HIS CONFERENCE HALL, D-BLOCK, JANATA BHAWAN

List of participants: As per Annexure I

Shri Ravi S. Prasad, IAS. Additional Chief Secretary to the Govt. of Assam, Environment & Forest Department chaired the meeting.

Dr. Jyotilima Saikia, Consultant, NCAP, CPCB made a presentation through power point on the draft Emergency Response System (ERS) prepared as per the Hon'ble NGT Order O.A 681/2018 under NCAP.

The Chairperson emphasized on the need of sharing the draft ERS to all the concerned parent departments prior to scheduled meetings and instructed to immediately share the draft to the parent departments for further follow-up actions.

Professor Sharad Gokhale, IIT-Guwahati expressed his view that separate ERS shall be prepared for all the five non-attainment cities (NACs) as the pollution level in all the five non-attainment cities varies from each-other. In this, the Chairperson advised that the ERS may be one for all the five NACs. There should be a menu of actions from which the relevant actions should be taken up by all the five NACs. There are areas where actions can be taken up easily. In very severe cases, the extreme measures shall be implemented.

Observations made by Central Pollution Control Board on the State Action Plan under NCAP were also discussed in the meeting. The status report on the action point "Policy to set up e-waste recycling unit in industrial areas in compliance with e-waste management rules" is pertaining to the Department of Information Technology, Govt. of Assam. In this regard, PCBA has been directed to send a letter along with the template to the Department of Information Technology, Govt. of Assam for providing the status report.

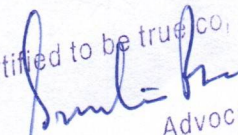
PCBA was also instructed to form a Committee for review and monitoring mechanism for effective roll-out and functioning of State Action Plan.

The Chairperson mentioned that District Level Monitoring Committee under NCAP shall function for co-ordination and abatement of causes for air pollution, at intra and inter district/ city/State level. Fund provision for the implementation of the identified activities and share of each stakeholder (Department/District Authority/ULBs and neighbouring States/Districts/Cities) shall be monitored by the committee.

The Chairperson also highlighted the significance of Emergency Response System (ERS) for all growing towns and cities due to the rapid growth of urbanisation/pace of developmental activities taking place in the State of Assam.

After detailed discussion on the draft ERS and the observations made by CPCB on the State Action Plan under NCAP, the following decisions were made:

1. PCBA shall immediately share the draft ERS with the respective departments for providing a view/comment on points pertaining to the respective department. The updated ERS shall be placed at the State level Steering Committee within 10 days.
2. The Chairperson advised to remove the action point "Strictly enforce Supreme Court order on diversion of non-destined truck traffic and ensure only trucks registered after 2005 are allowed entry into Guwahati and other NACs of Assam".
3. The PCBA to prepare monthly/quarterly reports on the emission monitoring of Brick kilns in the State.

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- 20 -

4. PCBA to take effective steps for dissemination of information relating to Air Quality, pollution levels etc to the public through Social media platforms, Mobile Apps on a regular basis.
5. It was unanimously decided to omit the action "Introduce odd and even scheme for private vehicles based on license plate numbers and minimize exemptions' from the draft ERS.
6. Department of Housing and Urban Affairs, Transport Department and Department of Industries and Commerce will expeditiously provide the updated status report to PCBA on the observations made by CPCB in the State Action Plan under NCAP.
7. Professor Sharad Gokhale, IIT Guwahati will make a presentation on the status of Source Apportionment, Emission Inventory and Carrying Capacity study within two months to the Committee.
8. Air Quality PCBA will share the template with the Department of Information Technology, Govt. of Assam for providing the status report on Policy for E-Waste management for incorporation in the State Action Plan.

The meeting ended with a vote of thanks to the Chair.

(Ravi S. Prasad IAS)
Addl. Chief Secretary to the Govt. of Assam
Environment and Forest Department
Dated Dispur, the 17th April, 2023.

Memo ECF No. 241512/704

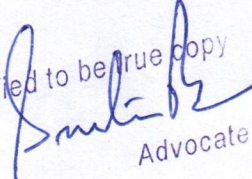
Copy for information and necessary action to :-

1. The Addl. Chief Secretary to the Govt. of Assam, Agriculture Department, Dispur.
2. The Commissioner & Secretary to the Govt. of Assam, DoHUA, Dispur.
3. The Commissioner & Spl. Secretary to the Govt. of Assam, (P.W.D, Roads), Dispur
4. The Commissioner & Spl. Secretary to the Govt. of Assam, PWD (Bldg. & NH), Department.
5. The Secretary to the Govt. of Assam, Transport Department, Dispur.
6. The Secretary to the Govt. of Assam, Industries, Commerce & P.E. Department Dispur. Gu
7. The Director, IIT-G, Guwahati-39.
8. The Director, NER Centre, TERI, Chachal, Hengrabari, Express Highway, Guwahati-36
9. The Member Secretary, PCBA, Assam, Bamunimaidum, Guwahati-21
10. The P.S. to Addl. Chief Secretary, Environment and Forest Department.

By order etc.

(Signed)
Chairman, PCBA
&
Member Secretary,

State Level Steering Committee under NCAP.

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Advocate

MINUTES OF THE STATE LEVEL STEERING COMMITTEE MEETING UNDER NATIONAL CLEAN AIR PROGRAMME (NCAP) HELD ON 12/06/2024 AT 11:00 AM IN THE CONFERENCE HALL OF SPECIAL CHIEF SECRETARY, ENVIRONMENT AND FOREST DEPARTMENT, BLOCK-D, 2ND FLOOR, JANATA BHAWAN.

The list of participants is at **Annexure -I**.

Shri Ravi Shankar Prasad, IAS, Special Chief Secretary to the Govt. Of Assam, Environment & Forest Department chaired the meeting.

Special Chief Secretary welcomed all the participants and suggested that the meeting start with the Action Taken Report on the minutes of the last Steering Committee Meeting held on 29.01.2024.

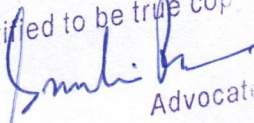
Ksh. Ranjana Singha, Assistant Executive, Environmental Scientist of Pollution Control Board, Assam presented the status of action taken on the minutes of the last Steering Committee meeting and also the current physical and financial status of the various action points of NCAP in the five non-attainment cities of Guwahati, Nalbari, Nagaon, Silchar & Sivasagar.

The following points were highlighted in the presentation:

- 1) Annual Action Plan for the FY 2023-24 has been submitted by all 5 NACs and approved by CPCB.
- 2) Submission of Quarterly Progress Report and Mission LiFE Action Plan is pending for Silchar.
- 3) Submission of proposal for Nagar Van Yojana is pending for Nalbari, Nagaon, Silchar and Sivasagar. Nalbari informed about unavailability of land within the town premises.
- 4) Two vehicle scrapping facilities have come up in the State – M/s KD Ecosystem and M/s Mahindra MSTC Recycling Private Limited. Shri Adil Khan, IAS, Secretary to the Govt. of Assam, Transport Department informed that two Automatic Testing Station (ATS) are also coming up in the State – one in Rangia and another one in Silchar.
- 5) Total fund utilization by ULBs is 33% and the ULB-wise breakdown is as follows– Guwahati 40%, Nalbari 13%, Nagaon 23%, Silchar 40%, Sivasagar 40%.
- 6) The report on Source Apportionment, Emission Inventory & Carrying Capacity (SA, EI & CC) study carried out by IIT Guwahati shall be made available by August 2024.
- 7) PCBA shall soon hold the workshop on Environmental Emergency Response System (ERS) under NCAP.
- 8) For the FY 2023-24, number of DLMC meetings conducted by the 5 ULBs are -Guwahati 03, Nalbari 01, Nagaon 04, Silchar 02 and Sivasagar 04.

After detailed discussions regarding the physical and financial status of various action points under NCAP, the following decisions were made -

- 1) All the 5 ULBs must expedite the utilization of funds by completing the tasks in hand at the earliest so that the next round of funds can be received.
- 2) Silchar should expedite the submission of Quarterly Progress Report and Mission LiFE Action Plan.

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-22-

3) DLMC meetings must be held regularly in all the five ULBs.

4) Silchar, Sivasagar, Nagaon and Nalbari shall deliberate and finalize their proposal for Nagar Van Yojana.

5) The Principal Chief Conservator of Forests (PCCF) shall be invited as a special guest for the next SLSC meeting.

6) Plantations should be carried out in and around all the 5 ULBs as part of the "Ek Ped Maa Ke Naam" campaign and photographs of the same should be uploaded on Meri LiFE portal. The campaign should be popularized to facilitate mass plantations by public.

7) Intervention is required to address air pollution-causing sources in Guwahati and Nalbari by identifying hotspots and taking area-specific actions.

8) A meeting shall be convened with all the stakeholding departments, ULBs of the 5 NACs after the conclusion of the SA, EI & CC study by IIT Guwahati to discuss further further approach to addressing air pollution.

The meeting ended with a vote of thanks from the Chair.

Sd/- Ravi. S. Prasad, IAS

Special Chief Secretary to the Govt. of Assam
Environment & Forest Department

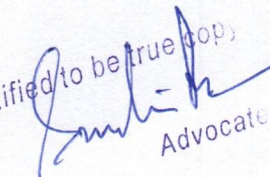
Memo ECF No.237870/707-A,

Dated Dispur, the July, 2024

Copy forwarded for information and necessary action.

1. The Addl. Chief Secretary to the Govt. of Assam, Agriculture Department, Dispur.
2. The Commissioner & Secretary to the Govt. of Assam, Department of Housing and Urban Affairs, Dispur.
3. The Commissioner & Spl. Secretary to the Govt. of Assam, (P.W.D, Roads), Department
4. The Commissioner & Spl. Secretary to the Govt. of Assam, (Bldg. & NH), Department.
5. The Secretary to the Govt. of Assam, Transport Department, Dispur.
6. The Secretary to the Govt. of Assam, Industries, Commerce & Public Enterprise Department Dispur, Guwahati-06
7. The Director, Indian Institute of Technology, Assam, Guwahati-39.
8. The Director, North Eastern Regional Centre, The Energy and Resources Institute (TERI) Chachal, Hengrabari, Express Highway, Guwahati-36
9. Dr. Sharad Gokhale, Professor & Nodal Faculty, NCAP, Department of Civil Engineering, IIT Guwahati.
10. The Chairman, PCBA, Guwahati, Bamunimaidum.
11. The District Commissioner, Kamrup(M)/Nagaon/Nalbari/Sivasagar/Silchar
12. The Member Secretary, Pollution Control Board, Assam, Guwahati, Bamunimaidum.
13. The P.S. to Special Chief Secretary, Environment and Forest Department.

By order etc.,

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Advocate

Signed by

Secretary to the Government of Assam
Neera Daulagupu
Environment & Forest Department

Date: 19-07-2024 15:37:01

MINUTES OF STATE LEVEL STEERING COMMITTEE MEETING HELD ON 12-09-2023 AT THE CONFERENCE HALL OF THE ADDITIONAL CHIEF SECRETARY, ENVIRONMENT & FOREST DEPARTMENT, D BLOCK, JANATA BHAWAN

The list of participants is annexed at Annexure I

Shri Ravi Shankar Prasad, IAS, Additional Chief Secretary to the Govt. Of Assam, Environment & Forest Department chaired the meeting.

Dr. Jyotilima Saikia, Consultant, NCAP, CPCB made a power point presentation on the physical and financial implementation status of the City Action Plan in the five non-attainment city/towns of Assam.

The Chairperson asked the utilisation status of all the five NACs. Except Guwahati and Sivasagar; Nalbari, Nagaon, Silchar has completed the utilisation of the 75% of the fund under NCAP of FY 22-23. The Chairperson asked Guwahati Municipal Corporation to complete the utilisation of 75% within 30th September 2023.

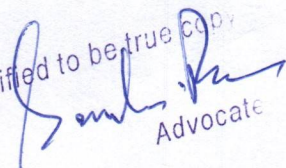
Member Secretary, PCBA mentioned about the pending activities by the cities that includes submission of Annual Action Plan for FY 23-24, Submission of Quarterly Progress Report on the PRANA portal, Mission LiFE Action Plan etc.

MS, PCBA also mentioned that PCBA shall donate Electric Tipper Vehicles for Waste Collection in Guwahati, Silchar, Sivasagar and Nagaon from the available fund under NCAP.

Dr. Sharad Gokhale, Professor, IIT Guwahati presented the status of Source Apportionment, Emission Inventory and Carrying Capacity of the Guwahati City under NCAP.

After a detailed discussion on the physical progress as well as financial progress, the following decisions were taken:

- i. Cities to complete the 75% of utilisation within stipulated time.
- ii. Members from the all five NACs must attend the review meeting.
- iii. Pending Actions from the cities to be completed at the earliest.
- iv. Dr. Sharad Gokhale, Professor & Nodal Faculty, NCAP, Department of Civil Engineering, IIT Guwahati shall prepare a report on SA, EI & CC study of Guwahati city that will help the Government on policy making. The meeting ended with a vote of thanks to the Chair.
- v. Dr. Sharad Gokhale shall also complete the SA, EI & CC Study of the other four NACs at the earliest.

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Sd/- Ravi. S. Prasad, IAS
 Addl. Chief Secretary to the Govt. of Assam
 Environment & Forest Department

Memo ECF No.237870/676-A,

Dated Dispur, the 20th November,2023

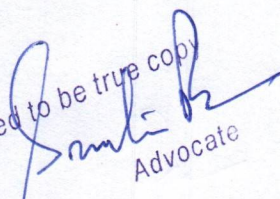
Copy forwarded for information and necessary action.

1. The Addl. Chief Secretary to the Govt. of Assam, Agriculture Department, Dispur.
2. The Commissioner & Secretary to the Govt. of Assam, Department of Housing and Urban Affairs, Dispur.
3. The Commissioner & Spl. Secretary to the Govt. of Assam, (P.W.D, Roads), Department
4. The Commissioner & Spl. Secretary to the Govt. of Assam, (Bldg. & NH), Department.
5. The Secretary to the Govt. of Assam, Transport Department, Dispur.
6. The Secretary to the Govt. of Assam, Industries, Commerce & Public Enterprise Department Dispur, Guwahati-06
7. The Director, Indian Institute of Technology, Assam, Guwahati-39.
8. The Director, North Eastern Regional Centre, The Energy and Resources Institute (TERI) Chachal, Hengrabari, Express Highway, Guwahati-36
9. Dr. Sharad Gokhale, Professor & Nodal Faculty, NCAP, Department of Civil Engineering, IIT Guwahati.
10. The Chairman, PCBA, Guwahati, Bamunimaidum.
11. The District Commissioner, Kamrup(M)/Nagaon/Nalbari/Sivasagar/Silchar
12. The Member Secretary, Pollution Control Board, Assam, Guwahati, Bamunimaidum.
13. The P.S. to Addl. Chief Secretary, Environment and Forest Department.

Signed by**Neera Daulagupu****Date: 20-11-2023 11:55:58**

Secretary to the Government of Assam

Environment & Forest Department

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Advocate

MINUTES OF STATE LEVEL STEERING COMMITTEE MEETING HELD ON 15-11-2022 IN THE CONFERENCE HALL OF ADDITIONAL CHIEF SECRETARY TO THE GOVERNMENT OF ASSAM, ENVIRONMENT & FOREST DEPARTMENT, D BLOCK, ASSAM SECRETARIAT, DISPUR.

The list of participants is annexed at **Annexure I**

Shri Ravi Shankar Prasad, IAS, Additional Chief Secretary to the Govt. Of Assam, Environment & Forest Department chaired the meeting.

Dr. Jyotilima Saikia, Consultant, NCAP, CPCB made a power point presentation on the implementation status of the City Action Plan in the five Non-attainment City/Towns of Assam.

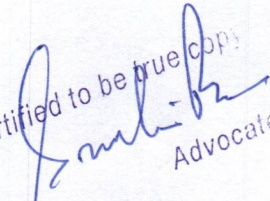
Consultant, CPCB mentioned that the District Level Monitoring Committee Meeting (DLMC) has not being conducted regularly except in Sivasagar and Nagaon town. The Annual Action Plan for the FY 2022-23 is also not uploaded by the concerned ULBs in the PRANA portal.

During the review, the Chairman expressed his unhappiness at the lack of preparedness of the representative of Guwahati Municipal Corporation (GMC) while briefing the status of implementation of activities under NCAP related to GMC. Chairperson directed the Commissioner, GMC to expedite the utilisation of fund available under NCAP.

The Chairperson made the following suggestions for the next meeting to be held within 15 days-

- i. The PPT should be start with the action taken report on the minutes of the last meeting.
- ii. Representative of the concerned Deputy Commissioners & ULB of the five Non-attainment Cities to be invited to attend the next meeting SLSC.
- iii. Chairman PCBA and Member Secretary, SLSC will prepare and share a Template to the concerned Deputy Commissioner & Chairman of the District Level Monitoring Committee for providing updated implementation status of the City Action Plan in the respective NACs.
- iv. Office of the Member Secretary will do the necessary coordination with the Members of the State Level Steering Committee towards ensuring attendance in the next meeting.

The meeting ended with a vote of thanks to the Chair.

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Advocate

(Sd/-Ravi S. Prasad, IAS)
Additional Chief Secretary to the Govt. of Assam
Environment & Forest Department

-26-

Memo No.ECF.237870/636-A

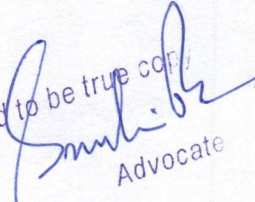
Dated Dispur, the 29th November,2022

Copy to :

1. The Joint Secretary, Govt. of India, MoEF & CC, Indira Paryabaran Bhawan, Jor Bagh Road, New Delhi-110003
2. P.S to the Chief Secretary. Assam for kind appraisal to the Chief Secretary.
3. The P.S. to Addl. Chief Secretary to the Govt. of Assam, Environment & Forest Department for information.
4. The P.S. to Senior Most Secretary to the Govt. of Assam, PWD for information.
5. The P.S. to Senior Most Secretary to the Govt. of Assam, DoHUA for information.
6. The P.S. to Senior Most Secretary to the Govt. of Assam, Agriculture Department for information.
7. The Chairman, Pollution Control Board, Assam, Bamunimaidam Guwahati - 21
8. The Director, Govt. Press, Assam, Bamunimaidum, Guwahati-21 for printing in the Assam Gazette.
9. Director, IIT, Guwahati, North Amingaon Guwahati-39
10. Director, TERI, North East Centre, Guwahati-36

By order etc.,

**Signed by Indreswar
Kalita****Date: 29-11-2022 17:34:12**Addl. Secretary to the Govt. of Assam
Environment & Forest Department

Certified to be true copy

Advocate

MINUTES OF SATE LEVEL STEERING COMMITTEE MEETING HELD ON 20.07.2022 AT 10.00 A.M. UNDER THE CHAIRMANSHIP OF CHIEF SECRETARY, ASSAM, AT THE CONFERENCE HALL OF THE CHIEF SECRETARY, C-BLOCK, JANATA BHAWAN FOR APPROVAL OF STATE ACTION PLAN UNDER NATIONAL CLEAN AIR PROGRAMME

-27-

The List of participants is annexed at **Annexure-I**.

Sri Jishnu Barua, IAS, Chief Secretary, Assam chaired the meeting.

Sri Ravi Shankar Prasad, IAS, the Additional Chief Secretary to the Govt. Of Assam, Environment and Forest Department in his introductory speech briefed about the National Clean Air Programme being implemented in the country and in the five non-attainment cities/towns of Assam and its implementation status. He highlighted the scope of the State Action Plan for reducing air pollution. He also mentioned that SAP shall be applicable to all the urban areas across the State in a phased manner.

Dr. Shantanu Dutta, Member Secretary, PCBA made a brief Power Point Presentation on the draft State Action Plan and different activities to be taken up for implementation by various Stake holding departments, viz. Department of Housing and Urban Affairs (DoHUA), Transport Department, Department of Industries & Commerce, Public Works Department (Road), National Highway Authority of India, Pollution Control Board, Assam, Department of Agriculture, Department of Science and Technology, Oil Marketing Companies, Food, Civil Supply & Consumer Affairs etc.

Member Secretary, PCBA, also mentioned that, Micro Plan under the City Action Plan of NCAP, is to be uploaded in the PRANA portal. However, there some are mandatory field regarding action points in the PRANA portal but which are not incorporated in the City Action Plan in respect of the Five Non-attainment Cities of Assam. Hence, the respective stake holding departments were impressed upon to provide the in formations pertaining to the aforesaid mandatory field of the PRANA portal at the earliest for successful uploading of the in formations in the PRANA portal.

After a detailed discussion the Steering Committee approved the draft State Action Plan under NCAP for onward submission to CPCB.

The meeting ended with a vote of thanks to the Chair.

Sd/-Jishnu Barua, IAS
Chief Secretary, Assam

o/c
Certified to be true copy
[Signature]
Advocate

-28-

**MINUTES OF THE MEETING OF STATE LEVEL MONITORING COMMITTEE
FOR NATIONAL CLEAN AIR PROGRAMME HELD ON 27TH DECEMBER, 2021
IN 3.30 PM IN THE CONFERENCE HALL OF ADDITIONAL CHIEF SECRETARY
TO THE GOVT. OF ASSAM, ENVIRONMENT & FOREST DEPARTMENT,
JANATA BHAWAN, DISPUR, GUWAHATI-781006.**

The List of participants is annexed at Annexure-I.

Shri Ravi S. Prasad, IAS, Additional Chief Secretary to the Govt. of Assam, Environment & Forest Department chaired the meeting.

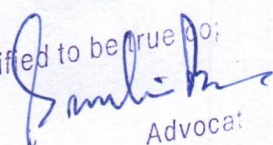
Dr. Shantanu Dutta, Member Secretary, PCBA welcomed the Members and briefed on the status of implementation of National Clean Air Programme in Assam.

Dr. Jyotilima Saikia, Consultant, CPCB, made a power point presentation on behalf of PCBA on the present implementation status of the NCAP and utilization of fund received by PCBA under NCAP for the 5 Non-Attainment cities of Assam for the FY 2020-21; 2021-22.

The Chairperson enquired with PCBA about the utilisation of the Grant under NCAP received from CPCB and expressed concern at the non utilization of the entire fund. He urged Chairman and Member Secretary, PCBA to utilise the available fund received under NCAP at the earliest so that the second instalment could be received from the CPCB for implementation of the City Action Plans.

After a detailed deliberations with the members following decision were taken:

- i. The stake holding departments will submit the Micro Plans indicating fund requirement in respect of the concerned Non-Attainment Cities within 7 January, 2022 to the concerned Deputy Commissioner for compilation for onward transmission to PCBA.
- ii. The Department of Housing & Urban Affairs will organise an workshop involving all the Executive Officers of the ULBs and sensitize them about the operating guidelines of MoEF & CC, Govt. Of India regarding appropriate utilisation of the XV FC Grant released to the ULBs for intervention on Air Pollution in the Cities. The Chairman PCBA and The Member Secretary, PCBA will attend the proposed workshop and provide the necessary guidance and consultation.

Certified to be true

Advocate

MINUTES OF STATE LEVEL STEERING COMMITTEE MEETING OF NCAP HELD ON 29-01-2024 UNDER THE CHAIRMANSHIP OF SPECIAL CHIEF SECRETARY, ENVIRONMENT & FOREST DEPARTMENT, D BLOCK, JANATA BHAWAN

The list of participants is annexed at Annexure I

Shri Ravi Shankar Prasad, IAS, Special Chief Secretary to the Govt. Of Assam, Environment & Forest Department chaired the meeting of the State Level Steering Committee for Effective Implementation of National Clean Air Programme (NCAP) in the State of Assam.

Special Chief Secretary to the Govt. Of Assam, Environment & Forest Department observed that Member Secretary of the committee is PCBA but both Dr Arup Kr Misra, Chairman & Member Secretary of the State Level Steering Committee and Dr. Shantanu Dutta, Member Secretary, Pollution Control Board, Assam (PCBA) were absent in the meeting. Spl Chief Secretary advised that the meeting has to be piloted by Member Secretary of the committee and absence should not be repeated without any permission.

Dr. Jyotilima Saikia, Consultant, NCAP, CPCB made a power point presentation on the physical and financial implementation status of the City Action Plan in the five non-attainment city/towns of Assam.

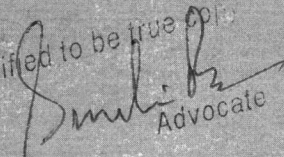
At the very beginning Action Taken Report on the minutes of last Steering Committee Meeting was discussed that was held on 12th September, 2023.

The Chairperson directed PCBA to communicate with IIT Guwahati to submit the Report on the SA, EI & CC study.

The utilisation of fund under NCAP for Nalbari, Nagaon, Sivasagar and Silchar is 95.5%, 89.9%, 81.7% and 84.8 % respectively. And for Guwahati city the utilisation is 62.6% only. Hence, the Chairperson directed Guwahati city to expedite the utilisation.

Regarding the physical status of implementation of the City Action Plan; the following pending activities were discussed:

- Annual Action Plan for FY 2023-24 is pending from Nagaon, Sivasagar and Nalbari.
- Quarterly Progress Report for FY 22-23/23-24 is to be submitted by the five NACs.

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Advocate

I/519233/2024

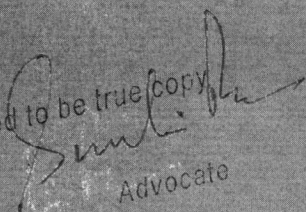
- Submission of Mission LiFE Action Plan for FY 23-24 and Quarterly Progress Report is yet to be submitted by Guwahati, Sivasagar and Silchar, Nalbari and Nagaon.
- Proposal under Nagar Van Yojana is to be submitted by Nagaon, Nalbari, Sivasagar & Silchar.
- Establishment of Registered Vehicle Scrapping Facility (RVSF) and Automatic Testing System (ATS) are to be included in the City Action Plan.

After a detail discussion on the physical progress as well as financial progress, the Chairperson made the following decisions:

- i. Cities must complete the pending works at the earliest.
- ii. Fund under NCAP for FY 22-23 and 23-24 shall be utilised by the cities expeditiously and upload the status on PRANA Portal accordingly.
- iii. Members from the all five NACs must attend the review meetings in the State.
- iv. PCBA to coordinate with Dr. Sharad Gokhale to submit the report on SA, EI & CC study of Guwahati city at an early date that will help the Government on policy making of Guwahati city
- v. PCBA shall conduct a workshop on Environmental Emergency Response System (ERS) under NCAP.
- vi. District Level Monitoring Committee Meetings shall be held regularly.
- vii. Transport Department shall submit the proposal on establishment of RVSF/ATS under NCAP in the five NACs.

The meeting ended with a vote of thanks from the Chair.

Signed by
Ravi Shanker Prasad
Date: 04-04-2024 15:48:23

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Advocate

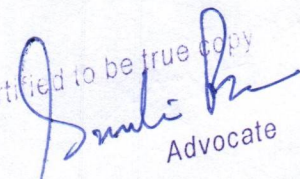
**MONTHLY AVERAGE AIR QUALITY DATA FROM THE CONTINUOUS AMBIENT AIR
QUALITY MONITORING STATIONS**

Name of the city: Guwahati

Number of CAAQMS: 04

Month	2021	2022	2023	2024
January	276	221	286	263
February	261	181	228	234
March	235	229	159	186
April	124	64	140	154
May	57	53	86	86
June	47	46	63	62
July	44	50	60	49
August	53	53	78	
September	72	59	82	
October	93	66	85	
November	141	111	130	
December	189	202	173	

Good (0-50)	Minimal Impact	Poor (201-300)	Breathing discomfort
Satisfactory (51-100)	Minor breathing discomfort to sensitive people	Very Poor (301-400)	Respiratory illness to the people on prolonged exposure.
Moderate (101-200)	Breathing discomfort to the people with lung , heart disease, children and older adults	Severe (>401)	Respiratory effects even on healthy people

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 Advocate

**Re: Submission of latest status report of
Source Apportionment Studies under
NCAP - reg.**

From: Sharad Bhaurao Gokhale
sharadbg@iitg.ac.in
To: National Clean Air Programme
ncap@pcbassam.org
Sent: Monday, 19 August, 3:09 pm

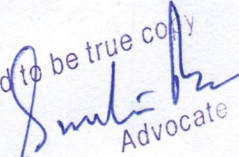
I am going to make a presentation to the Board soon, in a week or so, but the report will take some time. You may mention the end of September for the reports.

Warm Regards

Sharad Gokhale, Ph.D.
Professor (HAG) of Environmental Engineering,
Department of Civil Engineering, IIT Guwahati;
Member, Board of Directors, IITG Technology
Innovation and Development Foundation (Section 8
Co.);
Member, NKN & NCAP nodal faculty;
Chartered Engineer (India).
Former Head, Civil Engineering Department
*Former Member, Board of Directors, IITG Research Park
Foundation (Section 8 Co.)*
Former Dean, Infrastructure Planning and Management
*Former Associate Dean, Infrastructure Planning and
Management*

From: National Clean Air Programme
<ncap@pcbassam.org>
Sent: 19 August 2024 15:03
To: Sharad Bhaurao Gokhale <sharadbg@iitg.ac.in>
Subject: Re: Submission of latest status report of
Source Apportionment Studies under NCAP - reg.

Sir,

Certified to be true copy

Advocate

-33-

Please give us a date by which the study shall be completed and submitted as requested by CPCB time and again.

Thanks & Regards,

Dr. G.K. Misra,
Addl. Chief Env. Scientist
& Nodal Officer, NCAP.

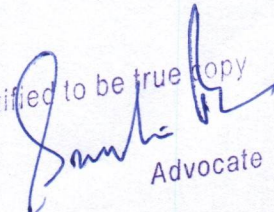
From: Sharad Bhaurao Gokhale <sharadbg@iitg.ac.in>
Sent: Monday, August 19, 2024 11:59 AM
To: National Clean Air Programme
<ncap@pcbassam.org>
Cc: jyotilima2411@gmail.com
<jyotilima2411@gmail.com>
Subject: Re: Submission of latest status report of Source Apportionment Studies under NCAP - reg.

Dear Sir,

The study is completed. Results compilation and report writing are underway for all 5 cities. You may mention this in the reply to them accordingly.

Warm Regards

Sharad Gokhale, Ph.D.
Professor (HAG) of Environmental Engineering,
Department of Civil Engineering, IIT Guwahati;
Member, Board of Directors, IITG Technology
Innovation and Development Foundation (Section 8
Co.);
Member, NKN & NCAP nodal faculty;
Chartered Engineer (India).
Former Head, Civil Engineering Department
*Former Member, Board of Directors, IITG Research Park
Foundation (Section 8 Co.)*
Former Dean, Infrastructure Planning and Management

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Advocate

From: National Clean Air Programme

<ncap@pcbassam.org>

Sent: 17 August 2024 16:39

To: Sharad Bhaurao Gokhale <sharadbg@iitg.ac.in>

Cc: jyotilima2411@gmail.com

<jyotilima2411@gmail.com>

Subject: Submission of latest status report of Source Apportionment Studies under NCAP - reg.

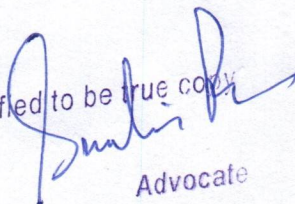
Sir,

Central Pollution Control Board (CPCB) vide letter no. EQ-11099/8/2021-AQM-HO-CPCB-HO-Part(5) dtd. 16th August, 2024 has directed SPCBs/PCCs to submit the latest status of Source Apportionment Studies under National Clean Air Programme as per Annexure-II by 20th August, 2024.

In this regard, you are requested to kindly furnish the latest status report of the same for onward submission to CPCB.

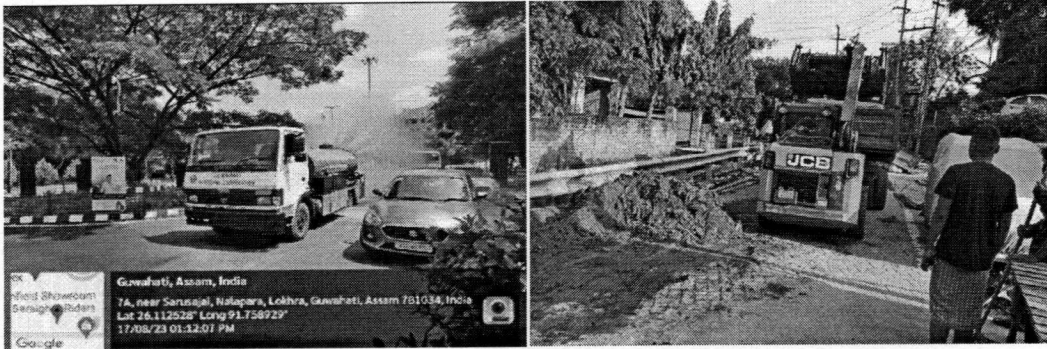
Thanks & Regards,

Dr. G.K. Misra,
Addl. Chief Env. Scientist
& Nodal Officer, NCAP.

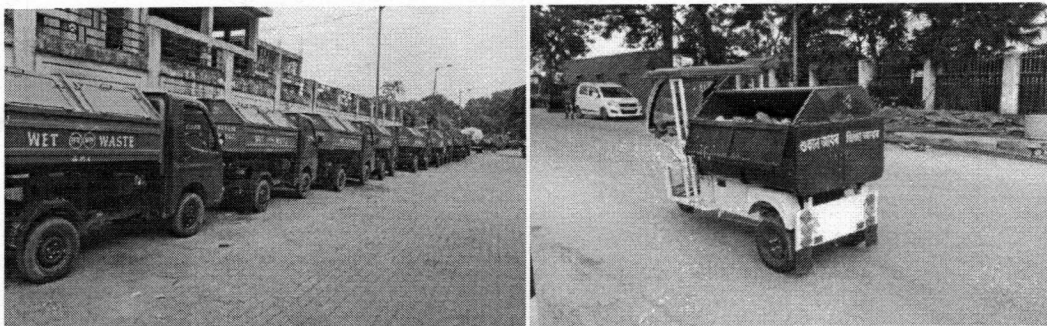
Certified to be true copy

Advocate

Annexure V

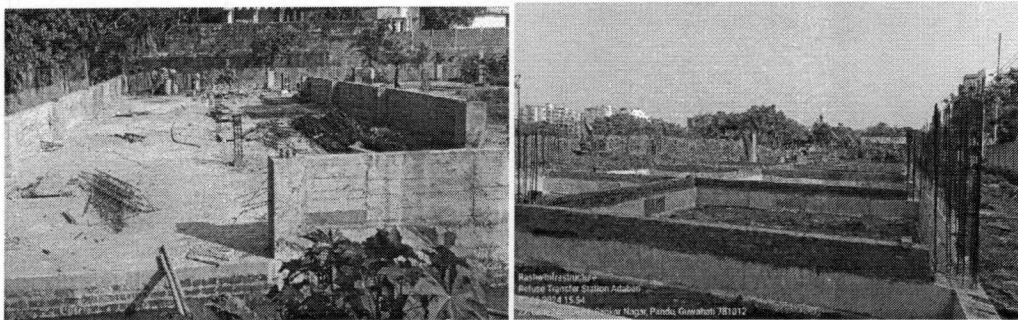
Some photographs of activities taken by GMC



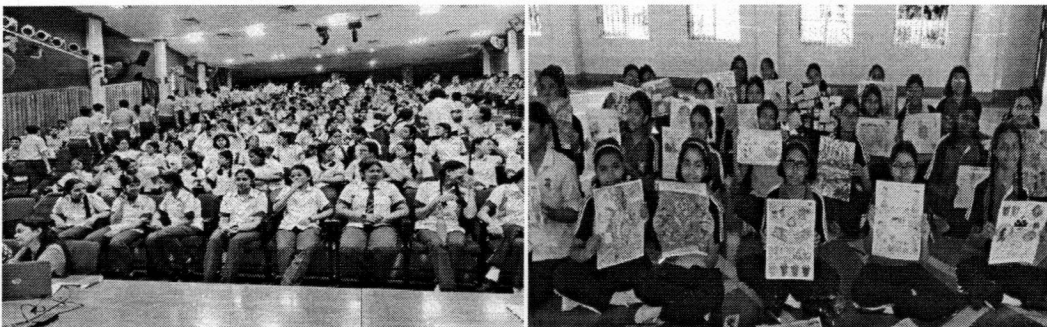
Sprinkling of water on roads and removal of road silt



Use of e-tricycles and LCVs for lifting of solid waste



Construction of material recovery facilities at Old Jail and Adabari



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[Signature]
Advocate

Action Taken Report on the paras related to PWRD in the matter of O.A. . 125/2022/EZ (Himangshu Nath – Vs-Central Pollution Control Board and others)

The following flyovers which were ongoing at Guwahati have been completed as assured:

- 1) Flyover on R.G. Barua Road – completed on 19.10.2023
- 2) Flyover on AT Road at Maligaon – completed on 30.08.2023
- 3) Flyover at Serab Bhati – completed on 31.12.2022

Along with the flyovers, the services roads have also been improved with necessary drainage work

On completion of these projects, substantial benefits have been experienced which include:

- 1) Traffic congestion has been relieved.
- 2) Improvement in hygiene
- 3) Aesthetic look of the locations
- 4) Reduction in carbon emission due to reduction in vehicle operating time
- 5) Increase in parking space for vehicles

In addition to the above flyovers, the following flyovers have also been started under PWRD:

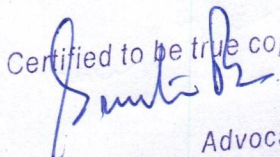
- 1) 3-Lane Elevated Corridor on A.T. Road from Barua Chariali to Bhogdoi Bridge in Jorhat
- 2) 4-Lane Flyover from Diphu Stadium to Diphu Head Post office on Lumding Dimapur Road, Diphu
- 3) Fly over at Cycle Factory junction and its extension up to Lal Ganesh Market on Guwahati – Garbhanga Road in Guwahati
- 4) 4 lane Elevated Corridor on GNB Road from near DighaliPukhuri towards Noonmati near FCI Godown with 2-Lane extended Arm towards Rajgarh Road in Guwahati.

Measures for control of pollution including dust pollution:

Instruction was issued to the Chief Engineer, PWD (Roads) for taking necessary action for control of dust pollution in the city area and the Chief Engineer, PWD (Roads), in turn, instructed all the Executive Engineers of the PWRD Divisions in Guwahati for taking necessary action.

. As per information of the Chief Engineer and Executive Engineers, initiatives have been taken to identify and eliminate the causes of generation of dust to the maximum possible extent . The following actions have been taken:

1. Frequent sprinkling of water at the construction sites during the day time.
2. Removal of the construction and demolition wastes from the sites of construction where the old structures or other objects required demolition.
3. Removal of the loose soil generated after drilling of boreholes for insertion of piles for construction of foundation.
4. Paving of the earthen shoulders up to the edges of the footpaths wherever feasible.

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Advocate

5. Frequent review meetings and visit of the senior officers to the sites for reducing the time of construction for completion and clearing the sites ahead of the scheduled dates of construction- It may be pertinent to mention that the flyover on Guwahati Garbhanga Road at Aryanagar (earlier known as Serap Bhati) has been completed before the scheduled date of completion. Stipulated time of completion of the project was 30 months, but the project was completed in 19 months.
6. In the construction site of the flyovers, the service roads have been paved with bituminous layers during the construction period also.
7. For superstructure of the flyovers, steel sections have been mostly used instead of concrete girders. The steel superstructure consume less time of construction and cause less generation of dust. For the upcoming flyover also, steel superstructures will be provided in most cases.
8. To reduce waterlogging in the city road which is another reason of accumulation of mud on road surface and dust thereafter, drain works have been taken up in Guwahati. Under these works, provisions of re-sectioning of drains to increase the capacity of some of the major drains have been incorporated. For the same purpose, clearing work of the major drains of Guwahati have also been taken up.
9. The open spaces under the flyovers at Guwahati have been converted to paved parking and also gardens where feasible.
10. For mixing of concrete, the contractors are instructed to use concrete by carrying from batching plants instead of mixing at site to avoid storing the sand, stone and cements at site.

D Bhunia
28/08/24

Special Secretary to the Govt of Assam
Public Works Roads Department

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Sanku
Advocate



भारतीय राष्ट्रीय राजमार्ग प्राधिकरण

(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)

National Highways Authority of India

(Ministry of Road Transport & Highways, Government of India.)

क्षेत्रीय कार्यालय - गुवाहाटी, नेडफी हाउस, चौथी मंजिल, जी.एस.रोड,
दिसपुर, गुवाहाटी-781006, असम

Regional Office - Guwahati, NEDFi House, 4th Floor, G.S. Road
Dispur, Guwahati-781006, Assam

फोन/Tel: 0361-2237995 / 0361 3104868 / 08130006048

ई-मेल/E-mail : roghy@nhai.org, वेब/Web - www.nhai.gov.in



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NHAI/RO/GHY/2023/NGT/Vol.-I/26688

Dated: 28.08.2024

To,
The Special Chief Secretary
Environment & Forest Department
Government of Assam,
Dispur, Guwahati – 781006.

Sub: O.A. No. 125/2022/EZ in the matter of Shri Himangshu Nath vs Central Pollution Control Board and Ors.

Ref: (i) PIU Guwahati letter no. 25365 dated 28.08.2024 (copy enclosed)
(ii) Environment and Forest Dept., Govt of Assam letter no. 265696/2024/291 dated 23.08.2024.

Sir,

In reference to the subject matter it has been desired for submission of status of completion of flyovers and 6 lane project of Guwahati Bypass with action taken for mitigation of pollution.

- In this regard, it is submitted that the 6 lane Guwahati Bypass project was scheduled to be completed on 29.08.2024, however, this project was completed on 20.03.2024 i.e. well ahead of scheduled completion.
- During execution of the work, all efforts were made to minimize the air, water, noise pollution etc. and to have check, various environmental tests such as for air pollution, noise pollution, sound pollution, water, soil, etc were carried out in the year 2022, 2023 & 2024 through NABL accredited lab. The results of testing laboratory are enclosed herewith.
- Submitted for kind information and further necessary action please.

Encl: As above

Yours faithfully,

(S. Choudhury)
Regional Officer, NE

Copy to:

- The Chief Secretary, Government of Assam, Dispur, Guwahati – 781006.
- The Secretary, Environment and Forest Department, Govt. of Assam, Dispur, Guwahati – 781006.
- The Project Director, NHAI, PIU Guwahati.

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Advocate



भारतीय राष्ट्रीय राजमार्ग प्राधिकरण

(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)

National Highways Authority of India

(Ministry of Road Transport & Highways, Government of India)

परियोजना कार्यान्वयन इकाई

Project Implementation Unit (P.I.U.)

मकान नं. 1, प्रथम तल्ला, दिलीप हुजुरी पथ

House No. 1, 1st Floor, Dilip Huzuri Path,

बागेश्वरी मंदिर के निकट, सोरुमोटोरिया, गुवाहाटी-781006

Near Bageswari Mandir, Sorumotoria, Guwahati-781006

ई-मेल / E-mail: piu.guwahati@gmail.com, piughy@nhai.org



NHAI/PIU/GHY/6 LANING Ghy-Bypass/2024/25365

Dated: 28.08.2024

To,
The Regional Officer, NE,
National Highways Authority of India,
Regional Office-Guwahati,
NEDFi House, 4th Floor,
Dispur, G.S. Road, Guwahati- 781006

Sub: - Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to km 162+620 on Guwahati Bypass (NH-37) in the State of Assam under Bharatmala Pariyojna on EPC Basis.
- Submission of Environmental Test Reports for the year 2022, 2023 and 2024-Regd.

Ref: - (i) AE's letter no. TPFMAV/GUW/2024-25/AUG 857 dated 28.08.2024 (copy enclosed).

Sir,
Please refer to above.

2. It is informed that all Tests pertaining to measurement of Air Pollutants (such as PM_{2.5}, PM₁₀, SO₂, NO₂, CO), Noise levels during day and night time, parameters of Drinking Water (physical and chemical parameters, toxic substances), soil constituents etc. were conducted from time to time by the Contractor in subject project.

3. In this connection, AE vide letter at ref (i) has furnished these Environment Test Reports for the year 2022, 2023 & 2024. The same is submitted to your good office for your kind perusal and necessary action please.

Encl: A/a

Yours faithfully

(Suresh Kumar)
Project Director
PIU- Guwahati

Copy to: -

1. The Team Leader, TPF Engineering Pvt. Ltd. in Association with MAV Associates LLP.

Certified to be true copy

Advocate



PRAGYAN TESTING LABORATORY

◆ NABL Accredited ◆ ISO 9001 : 2015 ◆ ISO 14001 : 2015 ◆ ISO : 45001:2018 ◆ MSME Registered



TC-8786

TEST REPORT

-40-

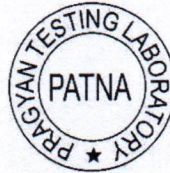
UI No.	PTL/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/0421/i	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Hot Mix cum DBM Plant		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	PM _{2.5} , µg/m ³	48	60, Max.	CPCB-NAAQS-Volume 01 (2011)
2	PM ₁₀ , µg/m ³	82	100, Max.	IS 5182 (Part 23): 2006, RA 2017
3	Nitrogen dioxide as NO ₂ , µg/m ³	18.6	80, Max.	IS 5182 (Part 6): 2006, RA 2017
4	Sulphur dioxide as SO ₂ , µg/m ³	11.2	80, Max.	IS 5182 (Part 2): 2001, RA 2017

End of Report

Titudu Kumar

Checked by
Quality Manager



Kunday

Authorized signatory
Technical Manager

Certified to be true copy
Sanku
Advocate

Important Notes:

1. Total liability of our laboratory is limited to the invoiced amount only.
2. The results apply only to tested samples and applicable parameters. The customer requested for the above test parameters only.
3. Endorsement of products is neither inferred nor implied.
4. Sample would not be preserved after issue of test report unless otherwise specified.
5. Test Report can not to be reproduced fully or in part and cannot be used as evidence in the court of law & should not to be used in any advertising media without any written permission.
6. In case of any dispute, it would be subject to Patna Jurisdiction only.
7. BDL - Below Detection Limit.

Street No. - 3, Vikas Nagar, Sandalpur Road, Patna - 800006

Mob.: 9958377851, 9999332490 | e-mail : ptlpatnacity@gmail.com



PRAGYAN TESTING LABORATORY

❖ ISO 9001:2015 ❖ ISO 14001:2015 ❖ ISO:45001:2018 ❖ MSME Registered

TEST REPORT

-41-

UI No.	PTL/I/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/I/0421/i	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Hot Mix cum DBM Plant		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	Carbon Monoxide as CO, mg/m^3	1.1	4, Max.	CPCB-NAAQS-Volume 01 (2011)

End of Report

Jitendra Kumar

Checked by
Quality Manager



Kunday

Authorized signatory
Technical Manager

Certified to be true copy
Sanku
Advocate

Important Notes:

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7. BDL - Below Detection Limit.

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PRAGYAN TESTING LABORATORY

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TEST REPORT

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UI No.	PTL/I/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/I/0421/i	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Hot Mix cum DBM Plant		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	Carbon Monoxide as CO, mg/m^3	1.1	4, Max.	CPCB-NAAQS-Volume 01 (2011)

End of Report

Jitendra Kumar

Checked by
Quality Manager



Kunday

Authorized signatory
Technical Manager

Certified to be true copy
Smita
Advocate

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TEST REPORT

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UI No.	PTL/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/0421/i	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Hot Mix cum DBM Plant		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	PM _{2.5} , µg/m ³	48	60, Max.	CPCB-NAAQS-Volume 01 (2011)
2	PM ₁₀ , µg/m ³	82	100, Max.	IS 5182 (Part 23): 2006, RA 2017
3	Nitrogen dioxide as NO ₂ , µg/m ³	18.6	80, Max.	IS 5182 (Part 6): 2006, RA 2017
4	Sulphur dioxide as SO ₂ , µg/m ³	11.2	80, Max.	IS 5182 (Part 2): 2001, RA 2017

End of Report

Titu Kumar

Checked by
Quality Manager



Kunday

Authorized signatory
Technical Manager

Certified to be true copy
Sandeep
Advocate

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TC-8786

TEST REPORT

- 44 -

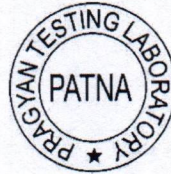
UI No.	PTL/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/0421/ii	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lohra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Gorchuk		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	PM _{2.5} , µg/m ³	52	60, Max.	CPCB-NAAQS-Volume 01 (2011)
2	PM ₁₀ , µg/m ³	88	100, Max.	IS 5182 (Part 23): 2006, RA 2017
3	Nitrogen dioxide as NO ₂ , µg/m ³	16.5	80, Max.	IS 5182 (Part 6): 2006, RA 2017
4	Sulphur dioxide as SO ₂ , µg/m ³	13.8	80, Max.	IS 5182 (Part 2): 2001, RA 2017

End of Report

Titu Kumar

Checked by
Quality Manager



Kunday

Authorized signatory
Technical Manager

Sanjay Kumar
Certified to be true copy
Advocate

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TEST REPORT

-45-

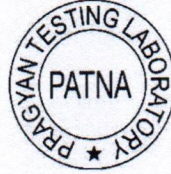
UI No.	PTL/I/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/I/0421/ii	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Gorchuk		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	Carbon Monoxide as CO, mg/m ³	1.4	4, Max.	CPCB-NAAQS-Volume 01 (2011)

End of Report

Jitendra Kumar

Checked by
Quality Manager



Kundaj

Authorized signatory
Technical Manager

Certified to be true
[Signature]
Advocate

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TEST REPORT

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UI No.	PTL/I/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/I/0421/ii	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Gorchuk		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	Carbon Monoxide as CO, mg/m^3	1.4	4, Max.	CPCB-NAAQS-Volume 01 (2011)

End of Report

Titu Kumar

Checked by
Quality Manager



Kunday

Authorized signatory
Technical Manager

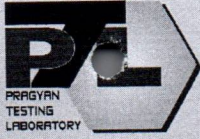
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Sanku
Advocate

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TEST REPORT

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UI No.	PTL/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/0421/ii	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Gorchuk		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	PM _{2.5} , µg/m ³	52	60, Max.	CPCB-NAAQS-Volume 01 (2011)
2	PM ₁₀ , µg/m ³	88	100, Max.	IS 5182 (Part 23): 2006, RA 2017
3	Nitrogen dioxide as NO ₂ , µg/m ³	16.5	80, Max.	IS 5182 (Part 6): 2006, RA 2017
4	Sulphur dioxide as SO ₂ , µg/m ³	13.8	80, Max.	IS 5182 (Part 2): 2001, RA 2017

End of Report

Titudu Kumar

Checked by
Quality Manager



Kunday

Authorized signatory
Technical Manager

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Sanku
Advocate

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TEST REPORT

-48-

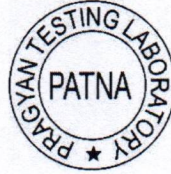
UI No.	PTL/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/0421/iii	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Lokhra		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	PM _{2.5} , µg/m ³	44	60, Max.	CPCB-NAAQS-Volume 01 (2011)
2	PM ₁₀ , µg/m ³	92	100, Max.	IS 5182 (Part 23): 2006, RA 2017
3	Nitrogen dioxide as NO ₂ , µg/m ³	22	80, Max.	IS 5182 (Part 6): 2006, RA 2017
4	Sulphur dioxide as SO ₂ , µg/m ³	14.6	80, Max.	IS 5182 (Part 2): 2001, RA 2017

End of Report

Titu Das Kumar

Checked by
Quality Manager



Kunday

Authorized signatory
Technical Manager

Smriti
Certified to be true
Advocate

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TEST REPORT

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UI No.	PTL/I/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/I/0421/iii	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Lokhra		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	Carbon Monoxide as CO, mg/m ³	1.6	4, Max.	CPCB-NAAQS-Volume 01 (2011)

End of Report

Titu Kumar

Checked by
Quality Manager



Kunday

Authorized signatory
Technical Manager

Sanku Kumar
Advocate

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TEST REPORT

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UI No.	PTL/I/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/I/0421/iii	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Lokhra		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	Carbon Monoxide as CO, mg/m^3	1.6	4, Max.	CPCB-NAAQS-Volume 01 (2011)

End of Report

Tituda Kumar

Checked by
Quality Manager



Kunday

Authorized signatory
Technical Manager

Sanku
Certified to be true copy
Advocate

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TEST REPORT

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UI No.	PTL/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/0421/iii	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Lokhra		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	PM _{2.5} , µg/m ³	44	60, Max.	CPCB-NAAQS-Volume 01 (2011)
2	PM ₁₀ , µg/m ³	92	100, Max.	IS 5182 (Part 23): 2006, RA 2017
3	Nitrogen dioxide as NO ₂ , µg/m ³	22	80, Max.	IS 5182 (Part 6): 2006, RA 2017
4	Sulphur dioxide as SO ₂ , µg/m ³	14.6	80, Max.	IS 5182 (Part 2): 2001, RA 2017

End of Report

Titada Kumar

Checked by
Quality Manager



Kunday

Authorized signatory
Technical Manager

Certified to be true & correct
Sanku
Advocate

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TEST REPORT

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UI No.	PTL/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/0421/iv	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boraagon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Noise; Location - Hot Mix cum DBM Plant		

S. No.	Tests	Test Method	Result		
			L Max.	L Min.	L eq.
1	TWA of Noise Level (Day Time), dBA	CPCB Guideline	89.4	67.5	68.9
2	TWA of Noise Level (Night Time), dBA	CPCB Guideline	58.2	41.2	49.7

Requirement (As per CPCB Noise Standard)			
Category of Area	Area Code	Limit in dB (A) L eq.	
		Day Time	Night Time
Industrial Area	A	75	70
Commercial Area	B	65	55
Residential Area	C	55	45
Silence Zone	D	50	40

End of Report

Titu Kumar

Checked by
Quality Manager



Kunday

Authorized signatory
Technical Manager

Certified to be true copy
[Signature]
Advocate

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TEST REPORT

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UI No.	PTL/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/0421/v	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Noise; Location - Gorchuk		

S. No.	Tests	Test Method	Result		
			L _{Max}	L _{Min}	L _{eq}
1	TWA of Noise Level (Day Time), dBA	CPCB Guideline	68.4	59.1	63.6
2	TWA of Noise Level (Night Time), dBA	CPCB Guideline	56.4	46.3	51.3

Requirement (As per CPCB Noise Standard)			
Category of Area	Area Code	Limit in dB (A) L _{eq}	
		Day Time	Night Time
Industrial Area	A	75	70
Commercial Area	B	65	55
Residential Area	C	55	45
Silence Zone	D	50	40

End of Report

Jitendra Kumar

Checked by
Quality Manager



Kunday

Authorized signatory
Technical Manager

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Sanku
Advocate

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TEST REPORT

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UI No.	PTL/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/0421/vi	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Noise; Location - Lokhra		

S. No.	Tests	Test Method	Result		
			L _{Max.}	L _{Min.}	L _{eq.}
1	TWA of Noise Level (Day Time), dBA	CPCB Guideline	78.6	64.2	71.4
2	TWA of Noise Level (Night Time), dBA	CPCB Guideline	65.1	52.9	59

Requirement (As per CPCB Noise Standard)			
Category of Area	Area Code	Limit in dB (A) L _{eq.}	
		Day Time	Night Time
Industrial Area	A	75	70
Commercial Area	B	65	55
Residential Area	C	55	45
Silence Zone	D	50	40

End of Report

Tituda Kumar

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Quality Manager



Kunday

Authorized signatory
Technical Manager

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Sanku Adhikari

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TEST REPORT

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UI No.	PTL/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/0421/vii	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Water for Drinking Purpose; Location - Plant Area Camp		

S. No.	Test Parameter	Result	Requirement (Ref. IS No. 10500:2012)		Test Method
			Acceptable Limit	Permissible Limit, in the absence of alternate source	
Physical Parameter					
1	Odour	Agreeable	Agreeable	Agreeable	IS 3025 (P-6):1983 (RA 2017)
2	pH Value	7.32	6.5-8.5	No relaxation	IS 3025 (P-11):1983 (RA 2017)
3	Turbidity, NTU	0.41	1.0, Max.	5.0, Max.	IS 3025 (P-10):1984 (RA 2017)
4	Total Dissolve Solids, mg/l	88	500, Max.	2000, Max.	IS 3025 (P-16):1984 (RA 2017)
General Parameter					
5	Calcium (as Ca), mg/l	13	75, Max.	200, Max.	IS 3025 (P-40):1991 (RA 2019)
6	Chloride (as Cl), mg/l	16	250, Max.	1000, Max.	IS 3025 (P-32):1988 (RA 2019)
7	Iron (as Fe), mg/l	BDL	1.0, Max.	No relaxation	IS 3025 (P-53):2003 (RA 2019)
8	Magnesium (as Mg), mg/l	3.9	30, Max.	100, Max.	IS 3025 (P-46):1994 (RA 2019)
9	Sulphate (as SO ₄), mg/l	9.2	200, Max.	400, Max.	IS 3025 (P-24):1986 (RA 2019)
10	Total Alkalinity (as CaCO ₃), mg/l	56	200, Max.	600, Max.	IS 3025 (P-23):1986 (RA 2019)
11	Total Hardness (as CaCO ₃), mg/l	48	200, Max.	600, Max.	IS 3025 (P-21):2009 (RA 2019)
12	Fluoride (as F), mg/l	BDL	1.0, Max.	1.5, Max.	IS 3025 (P-60):2008 (RA 2019)
13	Nitrate (as NO ₃), mg/l	BDL	45, Max.	No relaxation	IS 3025 (P-34):1988 (RA 2019)
14	Zinc (as Zn), mg/l	BDL	5, Max.	15, Max.	IS 3025 (P-49):1994 (RA 2019)
Parameters Concerning Toxic Substances					
15	Cadmium (as Cd)	BDL	0.003, Max.	No relaxation	IS 3025 (P-41):1988 (RA 2019)
16	Lead (as Pb), mg/l	BDL	0.01, Max.	No relaxation	IS 3025 (P-47):1994 (RA 2019)
17	Mercury (as Hg), mg/l	BDL	0.001, Max.	No relaxation	IS 3025 (P-48):1994 (RA 2019)
18	Total arsenic (as As), mg/l	BDL	0.01, Max.	0.05, Max.	IS 3025 (P-37):1988 (RA 2019)

Tituda Kumar

Checked by
Quality Manager



Kunday

Authorized signatory
Technical Manager

Certified to be true copy
Smuli
Advocate

Important Notes:

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TEST REPORT

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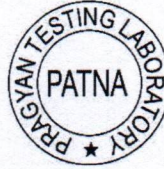
UI No.	PTL/I/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/I/0421/vii	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Water for Drinking Purpose; Location - Plant Area Camp		

S. No.	Test Parameter	Result	Requirement (Ref. IS No. 10500:2012)		Test Method
			Acceptable Limit	Permissible Limit, in the absence of alternate source	
Microbiological Examination					
1	E. Coli (CFU / 100 ml sample)	Not Detected	Not Detectable	Not Detectable	IS 15185:2016
2	Total Coli form (CFU / 100 ml sample)	Not Detected	Not Detectable	Not Detectable	IS 15185:2016

Remark - Tested water sample confirms IS 10500: 2012 (Drinking Water Specification), for above tested parameters only.

Jitendra Kumar

Checked by
Quality Manager



Kundaj

Authorized signatory
Technical Manager

Sanku
Certified to be true copy
Advocate

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TEST REPORT

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UI No.	PTL/1/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/1/0421/vii	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Water for Drinking Purpose; Location - Plant Area Camp		

S. No.	Test Parameter	Result	Requirement (Ref. IS No. 10500:2012)		Test Method
			Acceptable Limit	Permissible Limit, in the absence of alternate source	
Microbiological Examination					
1	E. Coli (CFU / 100 ml sample)	Not Detected	Not Detectable	Not Detectable	IS 15185:2016
2	Total Coli form (CFU / 100 ml sample)	Not Detected	Not Detectable	Not Detectable	IS 15185:2016

Remark - Tested water sample confirms IS 10500: 2012 (Drinking Water Specification), for above tested parameters only.

Titu Kumar

Checked by
Quality Manager



Kunday

Authorized signatory
Technical Manager

Certified to be true copy
[Signature]
Advocate

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TEST REPORT

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UI No.	PTL/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/0421/vii	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Water for Drinking Purpose; Location - Plant Area Camp		

S. No.	Test Parameter	Result	Requirement (Ref. IS No. 10500:2012)		Test Method
			Acceptable Limit	Permissible Limit, in the absence of alternate source	
Physical Parameter					
1	Odour	Agreeable	Agreeable	Agreeable	IS 3025 (P-6):1983 (RA 2017)
2	pH Value	7.32	6.5-8.5	No relaxation	IS 3025 (P-11):1983 (RA 2017)
3	Turbidity, NTU	0.41	1.0, Max.	5.0, Max.	IS 3025 (P-10):1984 (RA 2017)
4	Total Dissolve Solids, mg/l	88	500, Max.	2000, Max.	IS 3025 (P-16):1984 (RA 2017)
General Parameter					
5	Calcium (as Ca), mg/l	13	75, Max.	200, Max.	IS 3025 (P-40):1991 (RA 2019)
6	Chloride (as Cl), mg/l	16	250, Max.	1000, Max.	IS 3025 (P-32):1988 (RA 2019)
7	Iron (as Fe), mg/l	BDL	1.0, Max.	No relaxation	IS 3025 (P-53):2003 (RA 2019)
8	Magnesium (as Mg), mg/l	3.9	30, Max.	100, Max.	IS 3025 (P-46):1994 (RA 2019)
9	Sulphate (as SO ₄), mg/l	9.2	200, Max.	400, Max.	IS 3025 (P-24):1986 (RA 2019)
10	Total Alkalinity (as CaCO ₃), mg/l	56	200, Max.	600, Max.	IS 3025 (P-23):1986 (RA 2019)
11	Total Hardness (as CaCO ₃), mg/l	48	200, Max.	600, Max.	IS 3025 (P-21):2009 (RA 2019)
12	Fluoride (as F), mg/l	BDL	1.0, Max.	1.5, Max.	IS 3025 (P-60):2008 (RA 2019)
13	Nitrate (as NO ₃), mg/l	BDL	45, Max.	No relaxation	IS 3025 (P-34):1988 (RA 2019)
14	Zinc (as Zn), mg/l	BDL	5, Max.	15, Max.	IS 3025 (P-49):1994 (RA 2019)
Parameters Concerning Toxic Substances					
15	Cadmium (as Cd)	BDL	0.003, Max.	No relaxation	IS 3025 (P-41):1988 (RA 2019)
16	Lead (as Pb), mg/l	BDL	0.01, Max.	No relaxation	IS 3025 (P-47):1994 (RA 2019)
17	Mercury (as Hg), mg/l	BDL	0.001, Max.	No relaxation	IS 3025 (P-48):1994 (RA 2019)
18	Total arsenic (as As), mg/l	BDL	0.01, Max.	0.05, Max.	IS 3025 (P-37):1988 (RA 2019)

Titu Kumar

Checked by
Quality Manager



Kunday

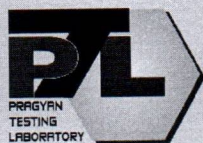
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Technical Manager

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Sanku
Advocate

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TEST REPORT

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UI No.	PTL/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/0421/viii	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ground Water; Location - Gorchuk		

S. No.	Test Parameter	Result	Requirement (Ref. IS No. 10500:2012)		Test Method
			Acceptable Limit	Permissible Limit, in the absence of alternate source	
Physical Parameter					
1	Odour	Agreeable	Agreeable	Agreeable	IS 3025 (P-6):1983 (RA 2017)
2	pH Value	7.4	6.5-8.5	No relaxation	IS 3025 (P-11):1983 (RA 2017)
3	Turbidity, NTU	0.8	1.0, Max.	5.0, Max.	IS 3025 (P-10):1984 (RA 2017)
4	Total Dissolve Solids, mg/l	384	500, Max.	2000, Max.	IS 3025 (P-16):1984 (RA 2017)
General Parameter					
5	Calcium (as Ca), mg/l	60.9	75, Max.	200, Max.	IS 3025 (P-40):1991 (RA 2019)
6	Chloride (as Cl), mg/l	24	250, Max.	1000, Max.	IS 3025 (P-32):1988 (RA 2019)
7	Iron (as Fe), mg/l	0.62	1.0, Max.	No relaxation	IS 3025 (P-53):2003 (RA 2019)
8	Magnesium (as Mg), mg/l	5	30, Max.	100, Max.	IS 3025 (P-46):1994 (RA 2019)
9	Sulphate (as SO ₄), mg/l	19.5	200, Max.	400, Max.	IS 3025 (P-24):1986 (RA 2019)
10	Total Alkalinity (as CaCO ₃), mg/l	188	200, Max.	600, Max.	IS 3025(p-23):1986 (RA 2019)
11	Total Hardness (as CaCO ₃), mg/l	172	200, Max.	600, Max.	IS 3025 (P-21):2009 (RA 2019)
12	Fluoride (as F), mg/l	BDL	1.0, Max.	1.5, Max.	IS 3025 (P-60):2008 (RA 2019)
13	Nitrate (as NO ₃), mg/l	BDL	45, Max.	No relaxation	IS 3025 (P-34):1988 (RA 2019)
14	Zinc (as Zn), mg/l	BDL	5, Max.	15, Max.	IS 3025 (P-49):1994 (RA 2019)
Parameters Concerning Toxic Substances					
15	Cadmium (as Cd)	BDL	0.003, Max.	No relaxation	IS 3025 (P-41):1988 (RA 2019)
16	Lead (as Pb), mg/l	BDL	0.01, Max.	No relaxation	IS 3025 (P-47):1994 (RA 2019)
17	Mercury (as Hg), mg/l	BDL	0.001, Max.	No relaxation	IS 3025 (P-48):1994 (RA 2019)
18	Total arsenic (as As), mg/l	BDL	0.01, Max.	0.05, Max.	IS 3025 (P-37):1988 (RA 2019)

Tituade Kumar

Checked by
Quality Manager



Kunday

Authorized signatory
Technical Manager

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Advoca

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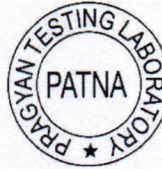
-60-

UI No.	PTL/1/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/1/0421/viii	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ground Water; Location - Gorchuk		

S. No.	Test Parameter	Result	Requirement (Ref. IS No. 10500:2012)		Test Method
			Acceptable Limit	Permissible Limit, in the absence of alternate source	
Microbiological Examination					
1	E. Coli (CFU / 100 ml sample)	Not Detected	Not Detectable	Not Detectable	IS 15185:2016
2	Total Coli form (CFU / 100 ml sample)	Not Detected	Not Detectable	Not Detectable	IS 15185:2016

Remark - Tested water sample confirms IS 10500: 2012 (Drinking Water Specification), for above tested parameters only.

Titu Kumar
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Quality Manager



Kunday
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Technical Manager

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Advocate

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UI No.	PTL/1/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/1/0421/viii	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ground Water; Location - Gorchuk		

S. No.	Test Parameter	Result	Requirement (Ref. IS No. 10500:2012)		Test Method
			Acceptable Limit	Permissible Limit, in the absence of alternate source	
Microbiological Examination					
1	E. Coli (CFU / 100 ml sample)	Not Detected	Not Detectable	Not Detectable	IS 15185:2016
2	Total Coli form (CFU / 100 ml sample)	Not Detected	Not Detectable	Not Detectable	IS 15185:2016

Remark - Tested water sample confirms IS 10500: 2012 (Drinking Water Specification), for above tested parameters only.

Titu Kumar

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Quality Manager



Kundaj

Authorized signatory
Technical Manager

Samir
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Advocate

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UI No.	PTL/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/0421/viii	Test Report Issue Date	06/02/2023
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ground Water; Location - Gorchuk		

S. No.	Test Parameter	Result	Requirement (Ref. IS No. 10500:2012)		Test Method
			Acceptable Limit	Permissible Limit, in the absence of alternate source	
Physical Parameter					
1	Odour	Agreeable	Agreeable	Agreeable	IS 3025 (P-6):1983 (RA 2017)
2	pH Value	7.4	6.5-8.5	No relaxation	IS 3025 (P-11):1983 (RA 2017)
3	Turbidity, NTU	0.8	1.0, Max.	5.0, Max.	IS 3025 (P-10):1984 (RA 2017)
4	Total Dissolve Solids, mg/l	384	500, Max.	2000, Max.	IS 3025 (P-16):1984 (RA 2017)
General Parameter					
5	Calcium (as Ca), mg/l	60.9	75, Max.	200, Max.	IS 3025 (P-40):1991 (RA 2019)
6	Chloride (as Cl), mg/l	24	250, Max.	1000, Max.	IS 3025 (P-32):1988 (RA 2019)
7	Iron (as Fe), mg/l	0.62	1.0, Max.	No relaxation	IS 3025 (P-53):2003 (RA 2019)
8	Magnesium (as Mg), mg/l	5	30, Max.	100, Max.	IS 3025 (P-46):1994 (RA 2019)
9	Sulphate (as SO ₄), mg/l	19.5	200, Max.	400, Max.	IS 3025 (P-24):1986 (RA 2019)
10	Total Alkalinity (as CaCO ₃), mg/l	188	200, Max.	600, Max.	IS 3025(p-23):1986 (RA 2019)
11	Total Hardness (as CaCO ₃), mg/l	172	200, Max.	600, Max.	IS 3025 (P-21):2009 (RA 2019)
12	Fluoride (as F), mg/l	BDL	1.0, Max.	1.5, Max.	IS 3025 (P-60):2008 (RA 2019)
13	Nitrate (as NO ₃), mg/l	BDL	45, Max.	No relaxation	IS 3025 (P-34):1988 (RA 2019)
14	Zinc (as Zn), mg/l	BDL	5, Max.	15, Max.	IS 3025 (P-49):1994 (RA 2019)
Parameters Concerning Toxic Substances					
15	Cadmium (as Cd)	BDL	0.003, Max.	No relaxation	IS 3025 (P-41):1988 (RA 2019)
16	Lead (as Pb), mg/l	BDL	0.01, Max.	No relaxation	IS 3025 (P-47):1994 (RA 2019)
17	Mercury (as Hg), mg/l	BDL	0.001, Max.	No relaxation	IS 3025 (P-48):1994 (RA 2019)
18	Total arsenic (as As), mg/l	BDL	0.01, Max.	0.05, Max.	IS 3025 (P-37):1988 (RA 2019)

Titudu Kumar

Checked by
Quality Manager



Kunday

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Technical Manager

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Sanku Prasad
Advocate

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UI No.	PTL/250123/0421	Sample Receiving Date	01/02/2023
Analysis Start Date	01/02/2023	Analysis End Date	03/02/2023
Test Report No.	060223/PTL/0421/ix	Test Report Issue Date	06/02/2023
Name and Address of the Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Work/ Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Soil; Location - Gorchuk		

S. No.	Test Parameter	Result	Test Method
1	pH Value	7.2	IS 3025 (Part 11):1983; RA 2017
2	Electrical Conductivity (EC), mS/m	0.85	IS 14767:2000; RA 2016
3	Moisture Content, %	13	IS 2720 (Part 2): 1973; RA 2020
4	Organic matter, %	3.1	IS 2720 (Part 22):1972; RA 2015
5	Total Soluble Sulphates, mg/1000g	42	IS 2720 (Part 27): 1977; RA 2020
6	Available Potassium, mg/1000g	128	Methods Manual (Dpt. of Agri. & Coop., (MoA, GoI)
7	Total Nitrogen, mg/1000g	136	Methods Manual (Dpt. of Agri. & Coop., (MoA, GoI)
8	Available Phosphorus, mg/1000g	16.4	Methods Manual (Dpt. of Agri. & Coop., (MoA, GoI)

End of Report

Titudu Kumar

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Technical Manager

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Advocate

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UI No.	PTL/160722/1001	Sample Receiving Date	23/07/2022
Analysis Start Date	23/07/2022	Analysis End Date	26/07/2022
Test Report No.	290722/PTL/1001/i	Test Report Issue Date	29/07/2022
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/H.O/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Plant Area Camp		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	PM _{2.5} , µg/m ³ (24 Hours TWA)	48	60, Max.	CPCB-NAAQS-Volume 01 (2011)
2	PM ₁₀ , µg/m ³ (24 Hours TWA)	91	100, Max.	IS 5182 (Part 23): 2006, RA 2017
3	Nitrogen dioxide as NO ₂ , µg/m ³ (24 Hours TWA)	24.7	80, Max.	IS 5182 (Part 6): 2006, RA 2017
4	Sulphur dioxide as SO ₂ , µg/m ³ (24 Hours TWA)	14.2	80, Max.	IS 5182 (Part 2): 2001, RA 2017

End of Report

Jitendra Kumar

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Technical Manager

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Sanjay Kumar
Advocate

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UI No.	PTL/160722/1001	Sample Receiving Date	23/07/2022
Analysis Start Date	23/07/2022	Analysis End Date	26/07/2022
Test Report No.	290722/PTL/N/1001/i	Test Report Issue Date	29/07/2022
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/H.O/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Plant Area Camp		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	Carbon Monoxide as CO, mg/m ³ (1 Hour TWA)	1.4	4, Max.	CPCB-NAAQS-Volume 01 (2011)

End of Report

Jitendra Kumar

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Quality Manager



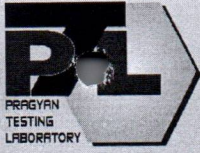
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Technical Manger

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Advocat

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UI No.	PTL/160722/1001	Sample Receiving Date	23/07/2022
Analysis Start Date	23/07/2022	Analysis End Date	26/07/2022
Test Report No.	290722/PTL/1001/ii	Test Report Issue Date	29/07/2022
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/H.O/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Gorchuk, Chainage no. 152.917		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	PM _{2.5} , µg/m ³ (24 Hours TWA)	46	60, Max.	CPCB-NAAQS-Volume 01 (2011)
2	PM ₁₀ , µg/m ³ (24 Hours TWA)	86	100, Max.	IS 5182 (Part 23): 2006, RA 2017
3	Nitrogen dioxide as NO ₂ , µg/m ³ (24 Hours TWA)	21.3	80, Max.	IS 5182 (Part 6): 2006, RA 2017
4	Sulphur dioxide as SO ₂ , µg/m ³ (24 Hours TWA)	13.2	80, Max.	IS 5182 (Part 2): 2001, RA 2017

End of Report

Titudu Kumar

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Quality Manager



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Technical Manager

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Sanku B
Advocate

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UI No.	PTL/160722/1001	Sample Receiving Date	23/07/2022
Analysis Start Date	23/07/2022	Analysis End Date	26/07/2022
Test Report No.	290722/PTL/N/1001/ii	Test Report Issue Date	29/07/2022
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lohra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/H.O/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Gorchuk, Chainage no. 152.917		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	Carbon Monoxide as CO, mg/m ³ (1 Hour TWA)	1.8	4, Max.	CPCB-NAAQS-Volume 01 (2011)

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UI No.	PTL/160722/1001	Sample Receiving Date	23/07/2022
Analysis Start Date	23/07/2022	Analysis End Date	26/07/2022
Test Report No.	290722/PTL/1001/iii	Test Report Issue Date	29/07/2022
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/H.O/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Basista		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	PM _{2.5} , µg/m ³ (24 Hours TWA)	55	60, Max.	CPCB-NAAQS-Volume 01 (2011)
2	PM ₁₀ , µg/m ³ (24 Hours TWA)	94	100, Max.	IS 5182 (Part 23): 2006, RA 2017
3	Nitrogen dioxide as NO ₂ , µg/m ³ (24 Hours TWA)	26.8	80, Max.	IS 5182 (Part 6): 2006, RA 2017
4	Sulphur dioxide as SO ₂ , µg/m ³ (24 Hours TWA)	17.4	80, Max.	IS 5182 (Part 2): 2001, RA 2017

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Titada Kumar

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Advocat

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UI No.	PTL/160722/1001	Sample Receiving Date	23/07/2022
Analysis Start Date	23/07/2022	Analysis End Date	26/07/2022
Test Report No.	290722/PTL/N/1001/iii	Test Report Issue Date	29/07/2022
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/H.O/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Basista		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	Carbon Monoxide as CO, mg/m ³ (1 Hour TWA)	2.1	4, Max.	CPCB-NAAQS-Volume 01 (2011)

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Titudu Kumar

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UI No.	PTL/160722/1001	Sample Receiving Date	23/07/2022
Analysis Start Date	23/07/2022	Analysis End Date	26/07/2022
Test Report No.	290722/PTL/1001/iv	Test Report Issue Date	29/07/2022
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/H.O/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Noise; Location - Plant Area Camp		

S. No.	Tests	Test Method	Result		
			L Max.	L Min.	L eq.
1	TWA of Noise Level (Day Time), dBA	CPCB Guideline	88.6	64.2	57.2
2	TWA of Noise Level (Night Time), dBA	CPCB Guideline	68.4	42.3	38.6

Requirement (As per CPCB Noise Standard)			
Category of Area	Area Code	Limit in dB (A) L eq.	
		Day Time	Night Time
Industrial Area	A	75	70
Commercial Area	B	65	55
Residential Area	C	55	45
Silence Zone	D	50	40

End of Report

Titu Kumar

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Technical Manger

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TEST REPORT

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UI No.	PTL/160722/1001	Sample Receiving Date	23/07/2022
Analysis Start Date	23/07/2022	Analysis End Date	26/07/2022
Test Report No.	290722/PTL/1001/v	Test Report Issue Date	29/07/2022
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lohra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/H.O/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Noise; Location - Gorchuk, Chainage no. 152.917		

S. No.	Tests	Test Method	Result		
			L Max.	L Min.	L eq.
1	TWA of Noise Level (Day Time), dBA	CPCB Guideline	92.4	76.7	64.8
2	TWA of Noise Level (Night Time), dBA	CPCB Guideline	74.6	43.6	54.9

Requirement (As per CPCB Noise Standard)			
Category of Area	Area Code	Limit in dB (A) L eq.	
		Day Time	Night Time
Industrial Area	A	75	70
Commercial Area	B	65	55
Residential Area	C	55	45
Silence Zone	D	50	40

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TEST REPORT

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UI No.	PTL/160722/1001	Sample Receiving Date	23/07/2022
Analysis Start Date	23/07/2022	Analysis End Date	26/07/2022
Test Report No.	290722/PTL/1001/vi	Test Report Issue Date	29/07/2022
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/H.O/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Noise; Location - Basista		

S. No.	Tests	Test Method	Result		
			L Max.	L Min.	L eq.
1	TWA of Noise Level (Day Time), dBA	CPCB Guideline	92.4	76.7	64.8
2	TWA of Noise Level (Night Time), dBA	CPCB Guideline	79.7	43.1	58.1

Requirement (As per CPCB Noise Standard)			
Category of Area	Area Code	Limit in dB (A) L eq.	
		Day Time	Night Time
Industrial Area	A	75	70
Commercial Area	B	65	55
Residential Area	C	55	45
Silence Zone	D	50	40

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TEST REPORT

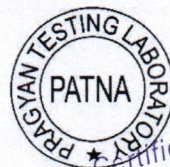
-73-

UI No.	PTL/160722/1001	Sample Receiving Date	23/07/2022
Analysis Start Date	23/07/2022	Analysis End Date	26/07/2022
Test Report No.	290722/PTL/1001/vii	Test Report Issue Date	29/07/2022
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/H.O/GHY/2022/09; dated. 14/04/2022		
Sample Description	Water for Drinking Purpose; Location - Base Camp		

S. No.	Test Parameter	Result	Requirement (Ref. IS No. 10500:2012)		Test Method
			Acceptable Limit	Permissible Limit, in the absence of alternate source	
Physical Parameter					
1	Odour	Agreeable	Agreeable	Agreeable	IS 3025 (P-6):1983 (RA 2017)
2	pH Value	7.4	6.5-8.5	No relaxation	IS 3025 (P-11):1983 (RA 2017)
3	Turbidity, NTU, Max.	0.13	1.0	5.0	IS 3025 (P-10):1984 (RA 2017)
4	Total Dissolve Solids, mg/l, Max.	88	500	2000	IS 3025 (P-16):1984 (RA 2017)
General Parameter					
5	Calcium (as Ca), mg/l, Max.	7.2	75	200	IS 3025 (P-40):1991 (RA 2019)
6	Chloride (as Cl), mg/l, Max.	8	250	1000	IS 3025 (P-32):1988 (RA 2019)
7	Iron (as Fe), mg/l, Max.	BDL	1.0	No relaxation	IS 3025 (P-53):2003 (RA 2019)
8	Magnesium (as Mg), mg/l, Max.	3.4	30	100	IS 3025 (P-46):1994 (RA 2019)
9	Sulphate (as SO ₄), mg/l, Max.	3.6	200	400	IS 3025 (P-24):1986 (RA 2019)
10	Total Alkalinity (as CaCO ₃), mg/l, Max.	42	200	600	IS 3025(P-23):1986 (RA 2019)
11	Total Hardness (as CaCO ₃), mg/l, Max.	32	200	600	IS 3025 (P-21):2009 (RA 2019)
12	Fluoride (as F), mg/l, Max.	BDL	1.0	1.5	IS 3025 (P-60):2008 (RA 2019)
13	Nitrate (as NO ₃), mg/l, Max.	BDL	45	No relaxation	IS 3025 (P-34):1988 (RA 2019)
14	Zinc (as Zn), mg/l, Max.	BDL	5	15	IS 3025 (P-49):1994 (RA 2019)
Parameters Concerning Toxic Substances					
15	Cadmium (as Cd), Max.	BDL	0.003	No relaxation	IS 3025 (P-41):1988 (RA 2019)
16	Lead (as Pb), mg/l, Max.	BDL	0.01	No relaxation	IS 3025 (P-47):1994 (RA 2019)
17	Mercury (as Hg), mg/l, Max.	BDL	0.001	No relaxation	IS 3025 (P-48):1994 (RA 2019)
18	Total arsenic (as As), mg/l, Max.	BDL	0.01	0.05	IS 3025 (P-37):1988 (RA 2019)

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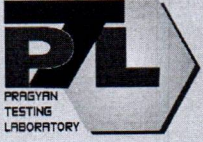
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Advocate

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Technical Manager

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UI No.	PTL/160722/1001	Sample Receiving Date	23/07/2022
Analysis Start Date	23/04/2022	Analysis End Date	26/07/2022
Test Report No.	290722/PTL/1001/vii	Test Report Issue Date	29/07/2022
Name and Address of Customer	Kevadia Construction Pvt. Ltd., Begusarai Sewerage and STP Project, Begusarai, Bihar		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/H.O/GHY/2022/09; dated. 14/04/2022		
Sample Description	Water for Drinking Purpose; Location - Base Camp		

S. No.	Test Parameter	Result	Requirement (Ref. IS No. 10500:2012)		Test Method
			Acceptable Limit	Permissible Limit, in the absence of alternate source	
Microbiological Examination					
1	E. Coli (in 100 ml sample)	Absent	Nil	Nil	IS 1622:1981 (RA 2009)
2	Total Coliform (in 100 ml sample)	Absent	Nil	Nil	IS 1622:1981 (RA 2009)

Remark - Tested water sample confirms IS 10500: 2012 (Drinking Water Specification), for above tested parameters only.

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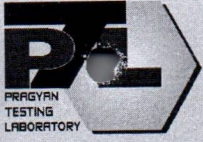
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TEST REPORT

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UI No.	PTL/160722/1001	Sample Receiving Date	23/07/2022
Analysis Start Date	23/07/2022	Analysis End Date	28/07/2022
Test Report No.	290722/PTL/1001/viii	Test Report Issue Date	29/07/2022
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/H.O/GHY/2022/09; dated. 14/04/2022		
Sample Description	Surface Water		

S. No.	Test Parameter	Result	Requirement	Test Method
1	pH Value	7.62	5.5-9.0	IS 3025 (P-11):1983 (RA 2017)
2	BOD (Biological Oxygen Demand), (5 days at 20 °C), mg/l	22	30, Max.	IS 3025 (P-44):1993 (RA 2019)
3	COD (Chemical Oxygen Demand), mg/l	86	250, Max.	IS 3025 (P-58):2006 (RA 2017)
4	TSS (Total Suspended Solid), mg/l	62	100, Max.	IS 3025(P-17):1984 (RA 2017)
5	Oil & grease, mg/l	BDL	10, Max.	IS 3025 (P-46):1994 (RA 2019)

End of Report

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UI No.	PTL/160722/1001	Sample Receiving Date	23/07/2022
Analysis Start Date	23/07/2022	Analysis End Date	26/07/2022
Test Report No.	290722/PTL/1001/viii	Test Report Issue Date	29/07/2022
Name and Address of the Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Work/ Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/H.O/GHY/2022/09; dated. 14/04/2022		
Sample Description	Soil; Location - Base Camp Plant		

S. No.	Test Parameter	Result	Test Method
1	pH Value	7.3	IS 3025 (Part 11):1983; RA 2017
2	Electrical Conductivity (EC), mS/m	0.58	IS 14767:2000; RA 2016
3	Moisture Content	6	IS 2720 (Part 2): 1973; RA 2020
4	Organic matter, %	2.1	IS 2720 (Part 22):1972; RA 2015
5	Total Soluble Sulphates, mg/1000g	63	IS 2720 (Part 27): 1977; RA 2020
6	Available Potassium, mg/1000g	142	Methods Manual (Dpt. of Agri. & Coop., (MoA, GoI)
7	Total Nitrogen, mg/1000g	186	Methods Manual (Dpt. of Agri. & Coop., (MoA, GoI)
8	Available Phosphorus, mg/1000g	30.6	Methods Manual (Dpt. of Agri. & Coop., (MoA, GoI)

End of Report

Titudu Kumar



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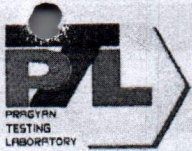
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TEST REPORT

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UI No.	PTL24030202	Sample Receiving Date	04/03/2024
Analysis Start Date	05/03/2024	Analysis End Date	06/03/2024
Test Report No.	24030207PTL0201	Test Report Issue Date	07/03/2024
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Hot Mix cum DBM Plant		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	PM _{2.5} , µg/m ³	55	60, Max.	CPCB-NAAQS-Volume 01 (2011)
2	PM ₁₀ , µg/m ³	91	100, Max.	IS 5182 (Part 23): 2006, RA 2017
3	Nitrogen dioxide as NO ₂ , µg/m ³	18	80, Max.	IS 5182 (Part 6): 2006, RA 2017
4	Sulphur dioxide as SO ₂ , µg/m ³	13	80, Max.	IS 5182 (Part 2): 2001, RA 2017

End of Report

Jitendra Kumar

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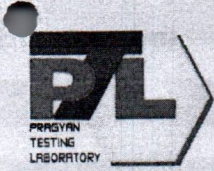
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UI No.	PTLI24030202	Sample Receiving Date	04/03/2024
Analysis Start Date	05/03/2024	Analysis End Date	06/03/2024
Test Report No.	24030207PTLI0201	Test Report Issue Date	07/03/2024
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boraagon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Hot Mix cum DBM Plant		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	Carbon Monoxide as CO, mg/m ³	1.3	4, Max.	CPCB-NAAQS-Volume 01 (2011)

End of Report

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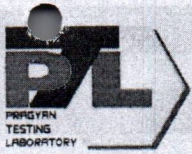
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Advocate

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TEST REPORT

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UI No.	PTL24030202	Sample Receiving Date	04/03/2024
Analysis Start Date	05/03/2024	Analysis End Date	06/03/2024
Test Report No.	24030207PTL0202	Test Report Issue Date	07/03/2024
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Lokhra		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	PM _{2.5} , µg/m ³	38	60, Max.	CPCB-NAAQS-Volume 01 (2011)
2	PM ₁₀ , µg/m ³	78	100, Max.	IS 5182 (Part 23): 2006, RA 2017
3	Nitrogen dioxide as NO ₂ , µg/m ³	19.1	80, Max.	IS 5182 (Part 6): 2006, RA 2017
4	Sulphur dioxide as SO ₂ , µg/m ³	12.7	80, Max.	IS 5182 (Part 2): 2001, RA 2017

End of Report

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Quality Manager



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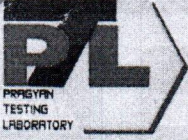
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-80-

UI No.	PTLI24030202	Sample Receiving Date	04/03/2024
Analysis Start Date	05/03/2024	Analysis End Date	06/03/2024
Test Report No.	24030207PTLI0202	Test Report Issue Date	07/03/2024
Name and Address of Customer	M/s Dhariwal Buildtech Limited, 508, Sector-15A, Hisar - 125001, Haryana		
Name of the Project	Construction of 6 lane flyovers at Boragaon, Gorchuk, Lokhra & Basistha Junction along with six laning of approaches from section Ch. Km 146+172 to Km 162+620 on Guwahati Bypass (NH-37) in the state of Assam under Bharatmala Pariyojna on EPC Basis.		
Name of the Authority	TPF Engineering Pvt. Ltd. in association with MAV Associates LLP		
Name of the Client	National Highway Authority of India		
Customer Ref. No., if any	DBL/WO/HO/GHY/2022/09; dated. 14/04/2022		
Sample Description	Ambient Air; Location - Lokhra		

S. No.	Test Parameter	Result	Requirement NATIONAL AMBIENT AIR QUALITY STANDARDS (2011)	Test Method
1	Carbon Monoxide as CO, mg/m ³	1.5	4, Max.	CPCB-NAAQS-Volume 01 (2011)

End of Report

Titudu Kumar

Checked by
Quality Manager



Kundaj

Authorized signatory
Technical Manager

Certified to be true copy
Sanku Ban
Advocate

Important Notes:

1. Total liability of our laboratory is limited to the invoiced amount only.
2. The results apply only to tested samples and applicable parameters. The customer requested for the above test parameters only.
3. Endorsement of products is neither inferred nor implied.
4. Sample would not be preserved after issue of test report unless otherwise specified.
5. Test Report can not to be reproduced fully or in part and cannot be used as evidence in the court of law & should not to be used in any advertising media without any written permission.
6. In case of any dispute, it would be subject to Patna Jurisdiction only.
7. BDL - Below Detection Limit.

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